

Tirkey, Shri Pius

Ummareddy Venkateswarlu, Prof.

Shri Devendra Prasad

av, Dr. S. P.

PUTY-SPEAKER: Subject to
the result of the division is:

03

36

The motion was adopted

15.08 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

MR. DEPUTY-SPEAKER: The House
take up discussion on the Presi-
dress. Shri P.M. Sayeed.

SHRI P.M. SAYEED (Lakshadweep): I
move:

"That an Address be presented to the
resident in the following terms:-

"That the Members of Lok Sabha
assembled in this Session are
deeply grateful to the President for
the Address which he has been
pleased to deliver to both Houses
of Parliament assembled together
on the 24th February, 1992."

Mr. Deputy Speaker, Sir, even though
this system of Presidential Address and
thanking the President for his Address has
been inherited from the British Parliament,
the Constitution makers have deliberately
retained this position in our Constitution in as
much as the practice has its inherent quali-
ties as regards the year that has passed and
the year ahead.

The Presidential Address, besides giv-
ing a bird's eye view of the year that has
passed, also throws light on the programmes
and activities of the Government in the year
ahead. It is neither a progress report nor a
policy statement but in a sense, it throws
light on the achievements and plan of action
of the Government in the coming days.

Sir, after the Tenth Lok Sabha election,
the new Government was instaled. Shri P.V.
Narasimha Rao's Government assumed
Office after the brutal assassination of our
beloved Leader Shri Rajiv Gandhi. The
assassination stunned the whole country
and his sudden disappearance gave many
prophets of gloom an opportunity to say that
India is going to disintegrate. It is after the
results of the election, the political pundits in
India and abroad got dismayed.

This means, of course, the Indian people
showed their maturity in electing a stable
Government - though required some more
Members to be in a majority. It is a Govern-
ment installed for stability.

I would like to bring to the notice of the
House how this Government - when they got

The following members also recorded their votes:-

es: S/Shri Bhagey Gobardhan, Harish Narayan Prabhu Zantye, Rajagopal Naidu Ramasamy,
amal Chaudhary, Jagmit Singh, Gurcharan Singh Galia, Gurucharan Singh Dadahoor and
rimati Sukhbuns Kaur.

oes: S/Shri M. Ramanna Rai, Yaima Singh Yumnam, Ramchandra Marotrao, Ghange
aramhincslam, Thayil John Anjalose and Shri Shiv Sharan Sinha.

[Sh. P.M. Sayeed]

into the office — what was the heritage inherited from the two non-Congress Governments? The House will be interested to know. The Government inherited a situation vitiated by fundamentalism, hatred among castes and social unrest. The economy of the country was in total chaos. The National Front Government and its successors have plunged the country into its worst ever balance of payment crisis. The export boom has petered out and imports were rising without any control. The trade deficit has been aggravated by the deficit of capital account. There has been a drying up of the net NRI capital inflows into the economy. India's credit worthiness, which used to be unblemished amongst the best in the world, has plummeted to the lowest depths ever.

Day in and day out, the moment the National Front Government came in, their Finance Minister and their Leaders were telling the country and the world that the coffers were empty. This wrong information and disinformation and malicious propaganda carried out by two successive non-Congress Governments created doubts in the minds of the world community about the capability of India in the financial management of the country. These irresponsible statements made by the National Front and its successor leaders about the state of the economy, have wrecked our credibility in international financial circles. The country was on the verge of becoming a defaulter, which has never happened before to India.

The situation — in the words of our Prime Minister — was as follows:

"The economy is in a crisis. The balance of payments situation is exceedingly difficult. Inflationary pressures on the price level are considerable. There is no time to

lose. The Government and the country cannot keep living beyond their means and there are no soft options left. We must tighten our belt and be prepared to make necessary sacrifices to preserve our economic independence, which is an integral part of our vision for a strong nation.

In the pursuit of this objective, my Government attaches the highest priority to restoration of the health of the economy."

To translate this resolve into action, the new Government came out with a revolutionary plan of action in form of new economic policy to treat the disease of the economic health and economic stagnation created by the two Governments.

15.15 hrs.

[SHRIMATI MALINI BHATTACHARAYA —
in the Chair]

It is in this light that the Government announced on July 24, 1991, a new Industrial Policy, as a part of a wider package of economic reforms. We have been accused of reversal of the policy that was pursued from 1948. Yes, in 1948 soon after independence, an Industrial Policy Resolution was moved and passed in this House and that policy outlined the approach to industrial policy and development.

After the adoption of our new Constitution the industrial policy was comprehensively revised and adopted in 1956. To meet the new challenges from time to time it was modified through statements in 1973, 1977 and 1980. The Industrial Policy Statement of 1980 focussed attention on the need to formulating and promoting competition in the domestic market, technological upgradation and modernisation.

A number of policy and procedural changes were introduced in 1985 and 1986 under the leadership of Shri Rajiv Gandhi, aimed at increasing productivity, reducing costs and improving quality. The accent was on opening the domestic market to increased competition and readying our industry to stand on its own in the face of international competition.

Viewed from this, the new Industrial Policy has to be valued. What is the aim of the new Industrial Policy? Over the past forty years, the Indian industry has been subject to various administrative and legal controls. The basic idea behind the controls was to effectively direct mobilisation and channelisation of the resources according to the social and economic priorities of the nation.

Now with the economic conditions changing fast, it is felt that most of the controls have outlived their utility. The aim of the new policy, therefore, is to re-cast the policy in line with the changes in national and global economic environment. Therefore, the recent industrial policy announcements are aimed at enhancing the tempo of growth, provide for rapid increase in gainful employment; help regional growth, improve productivity, boost exports; help achieve technological upgradation and international competitiveness. Delicensing of industries, easier access to capital goods, raw materials and components, freedom to the entrepreneurs to make decisions, easier transfer and inflow of foreign technology and investments would help in achieving these objectives. On these lines, a direct investment of 51 per cent will be allowed to industries and trading companies primarily engaged in export activities.

Many other measures have been taken in order to pull out the country's economy and to take it to the proper track. It was plunged into total chaos and confusion. Never in the history of our country we had such an

adverse balance of payments. When the Congress Government left, there was more than Rs. 6000 crores of foreign exchange reserve.

SHRI SOMNATH CHATTERJEE (Bolpur) Is it?

SHRI P.M. SAYEED: When the previous Government left — which your party also supported — what was the position?

SHRI SOMNATH CHATTERJEE: As your supported Mr. Chandra Shekhar.

SHRI P.M. SAYEED: When they left the Government, an unprecedented situation was created in the economy of the country. Only two weeks' import provision in the Balance of Payment was there. And inflation had crossed two digits.....(Interruptions) Thanks to the new Government and its new policy, the BOP position has improved.

You have accused us for the reversal of our Industrial Policy and said that we have given a go-by to Jawaharlal Nehruji's way of economy. But that is not correct. I would like to draw the attention of the House to the new measures which this Government has taken. The result is awaited. Of course, it will take some time. This Government came to power only eight months before. It will take at least two years.

Now, I come to Small Scale Industrial Policy. The small scale industries in the country are playing a very vital role in the national economy. They contribute to about 35 per cent of the total value of industrial production and account for over forty per cent of our export earnings. In order to accord them a due place in the new economic measures, the Government has announced separate package of measures to provide growth impetus to this sector.

In the new food security system for the

[Sh. P.M. Sayeed]

poor, a number of measures have been taken. The number of target beneficiaries under the new PDS are the 1600 crores people living in 1700 blocks of tribal desert; drought prone and hilly areas. And the urban poor are also to be covered. Eleven thousand fair price shops in the selected blocks are to be added to the 78,000 existing shops. Vigilance Committee is to be formed in regard to ration card holders. The local MPs and MLAs, Consumer organisations and women groups will oversee the working of the fair price shops; supply of essential commodities to the beneficiaries and also to detect bogus ration card holders. These measures have atleast put the country back on the track to smoothly going in for a healthy development of our country.

Now I take the House into confidence in regard to price rise.....(*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Come to the Report of the World Bank President.....(*Interruptions*)

SHRI P.M. SAYEED: I will come to that later. Do not worry. They were talking about the price rise. The Government attaches the highest importance to the control of inflation and prices. Inflation is a problem inherited in the past through large fiscal deficits. This problem is being tackled in two ways; in the medium term, through bringing down the Government's fiscal deficit; and in the short term, through the following measures:-

- (i) revamped and extended PDS and increased allocations to it,
- (ii) off-loading of stocks of wheat and rice in the market by FCI;
- (iii) initiating steps to import critical items such as edible oil, cotton, wheat;

(iv) administrative action for dehoarding and against black marketing.

Madam Chairperson, I would like to bring to the notice of the House that during the National Front's Government, about 40,000 raids were conducted in the black marketing areas and goods worth of Rs. 1,80,000 were recovered. Within one year, not even one year, within seven or eight months of this Government, 7,000 raids were conducted and the amount recovered was Rs. 55 crores. Now you can understand the performance of the National Front Government, which you had supported, and also the next Government.....(*Interruptions*). Who shielded whom, is evident from this. I do not want to go into the details.

As far as the price rise is concerned, it is the utmost consideration of this Government and a number of measures have been outlined by Dr. Manmohan Singh in his Budget speech. What are the results of these measures taken by the Government? The results could be measured by the votes of the electorate. Now, people started having confidence in this Government.

In by-election, as everybody knows, the Ruling Party invariably loses. (*Interruptions*). Now, during the last six months, by-elections for 15 seats were held for the Lok Sabha and out of 15 seats, the Congress Party had secured 8 seats. That is the confidence of the people now having in this Government.

Coming to Punjab, let me tell what the President said:

"The brave people of Punjab deserve to be congratulated for the courage they have displayed in re-affirming their faith in the democratic process and in the adding values of secularism and nationhood. The Government is committed to finding a just and amicable solution to all

the outstanding issues in Punjab. The Rajiv-Longowal Accord was step in this direction. The presence of elected representatives will strengthen a meaningful dialogue and the participation in the process of all sections in the State."

The Prime Minister has repeatedly said that elected Government is there in Punjab. You know what is your strength in Punjab. As far as our strength is concerned, out of 13 seats, we got 12 seats plus the Government. Till the election was over, nobody from the Opposition Parties has said anything about the management of the election. After the result was declared, they said that there were manipulations, and other things. (Interruptions). The hon. Prime Minister has said though the Government is run by the Congress, we want all sections of the people in Punjab to associate with the Government and to see it as a national problem. We will have to see a national solution for it. Therefore, this is an occasion where we will have to raise above the party line and see that the nation is strengthened; nation's unity and integrity are strengthened.

My friends in the BJP were trying their level best in all methods. But they also cut a very sorry figure in Punjab election.

I now come to the elections in Shri Murlidhara's Bombay. I am only giving you the consolidation of all our measures which is gained through the confidence of the people. Let us take Maharashtra's Zilla Parishad elections. Out of 29 districts where elections were held, all the 29 districts were secured by Congress Party. All Municipalities were secured by the Congress. For your kind information, in all, 6,000 lady candidates were elected. I must mention that this is an all-time record. Therefore, this is the yardstick in democracy. (Interruptions)

SHRI RAM KAPSE (Thane): I will give you first-hand information that it is not cor-

rect to say that all municipalities have voted for Congress. It is not correct.

SHRI MURLIDHARA (Bombay South): Almost all municipalities.

SHRI RAM KAPSE: But he is telling 'all the municipalities'. (Interruptions)

MR. CHAIRMAN: Shri Sayeed, please carry on with the speech.

SHRI P.M. SAYEED: Alright. I stand corrected. Congress won in all the 29 districts. Congress won all the municipal corporations. Do you dispute this fact? (Interruptions)

MR. CHAIRMAN: Shri Sayeed, Please address the Chair

(Interruptions)

SHRI RAM KAPSE: In my constituency, we are equal to Congress (Interruptions)

SHRI P.M. SAYEED: This is the heritage left by the National Front. Shri Jaswant Singh and others were also supporting that Government.

Let me come to Assam. Thank God that there were elections in Assam. Because of the elected Government, we took concrete steps and the misguided people in the State have been tried to be brought back in the mainstream of national life. All of us know that Army was employed in Assam from first September, 1991. Some ULFA activists have been apprehended and the arms were seized. Some activists surrendered voluntarily. All the hostages were released. The ULFA is now willing to talk and negotiate within the framework of the Indian Constitution. Do you not feel that it is a positive response? (Interruptions) This definitely is a positive result to be achieved in Assam by the new Government.

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I will now come to Kashmir. We are successful in awakening the world community about the misdeeds of Pakistan and they could assert pressures on Pakistan to reluctantly act against the possible intrusion of terrorists across the border. This action is a positive approach of the Government. We are confident that with our *bona fide* attempts we will be able to defuse the misgivings and misunderstandings of the young men of Kashmir and bring them back into the mainstream of national life. It is our firm commitment to hold elections in Kashmir the moment normalcy is returned.

Let me now deal with the communal harmony. The President has touched on this in his Address. As per our commitment in the election manifesto, we have passed the legislation keeping the *status-quo* of all places of worship as on 15th August, 1947 barring the Mandir-Masjid issue on which we are committed either for negotiated settlement or court's verdict. This positive approach of our Government has resulted in reducing the communal tension in the country. And I take this opportunity to assert that the communal riots have substantially reduced after this Government has taken over the reins of Administration.

Jaswant Singhji, now about *Ekta Yatra*. The much publicised *Ekta Yatra* which I call '*Vibhajan Yatra*' divided the society on communal lines. The very intention of this *Yatra* was exposed when Dr. Joshi offered his prayer only in the Hindu temples before starting the *Yatra*. As an exception probably and for the fear of AK-47 perhaps, he visited one Gurudwara. But he deliberately avoided to visit any Masjid, Darga, Church, Jain temple or Buddhist temple. This confirms that it was not a *Ekta Yatra*, but a political BJP *Yatra*. Dr. Joshi who started his *Yatra* with a *mantra* of 'Article 370' conveniently forgot this *mantra* on the Kashmir soil. He

never uttered a word of this *mantra* of Article 370 either in Jammu or in Srinagar. (*Interruptions*)

[*Translation*]

SHRI ANNA JOSHI (Pune): He spoke about it everywhere, in every meeting at Jammu, Udhampur etc.

[*English*]

Even in Srinagar he has talked about it. You take correct information and tell us. (*Interruptions*)

SHRI RAM KAPSE: Madam, he is giving wrong information and at the same time abusing him without any reason. He says he went to Gurudwara because of the fear of AK-47. (*Interruptions*). I feel it is not proper that when the person is not present here he is making all sorts of allegations. (*Interruptions*). How can we accept all this? He says that because of fear of AK-47, he went to Gurudwara. Can we accept all these things (*Interruptions*).

SHRI P.M. SAYEED: What I said was, he had visited only the temples, he had neither chosen to visit a Church or a Jain temple or any other place of worship and therefore probably because of the fear of AK-47 he might have gone to Gurudwara. (*Interruptions*)

MR. CHAIRMAN: All right, please carry on.

SHRI P.M. SAYEED: Therefore it is not an allegation. (*Interruptions*)

SHRI BHUWAN CHANDRA KHAN-DURI (Garhwal): It is an irresponsible remark.

SHRI ANNA JOSHI: It is not proper. In that Address it is not there. (*Interruptions*). It

is not mentioned in the President's Address. You are talking on President's Address.

SHRI P.M. SAYED: I am talking something relevant to this.

SHIR ANNA JOSHI: You are talking irrelevant.

SHRI P.M. SAYED: We have been attacked by my good friend as to why Dr. Joshi was flown to Srinagar. (*Interruptions*)

SHRI RAM KAPSE: He is giving wrong information (*Interruptions*)

SHRI P.M. SAYEED: The House will be interested to know the sagacity and maturity of Sri Narasimha Rao's Government. The yatra of 15,000 kilometres peacefully passed off without killing even a single fly from Kanyakumari to Kashmir when Shri Advaniji's adventure, the 'Rath Yatra' of 3,000 kilometres from Somnath to Ayodhya resulted in thousand killings arrest of leaders, fall of a Government, break up of National Front, made to fulfil the life ambition of my erstwhile colleague, the Young Turk and revolutionary figure of Seventies, who exhibited that sometimes the tail also can wag the dog and by omission and commission paved the way for his Government to get into power. The net result of the 'Ekta Yatra' is the consolidation of all the terrorist groups, alienation of Kashmiri nationalist people and communalisation of politics. These are the three net results they have achieved.

SHRI INDRAJIT GUPTA (Midnapore): There is no mention of 'Ekta Yatra' in President's Address.

SHRI SOMNATH CHATTERJEE: Mr. Advani has deleted it while editing.

SHRI P.M. SAYEED: I would like to draw the attention of Somnathji that they had virtually hijacked the house during last week.

MR. CHAIRMAN: May I request the hon. Member to address the Chair?

SHRI P.M. SAYEED: I will address the Chair.

Dr. Manmohan Singh has disappointed many people including Somnathji in the Opposition benches. Everyone had kept their guns ready, but the much awaited ammunition was missing and it made them heavily depend on World Bank and IMF. Those who were attacking Dr. Manmohan Singh on his lapses had to take shelter exclusively under World Bank and IMF. This is the irony of fate. Dr. Singh has disappointed many of the parliamentarians, business men and industrialists who expected a heavy dose of taxation and curb on bank lending. Contrary to their expectations, he has rationalised the tax structure and liberalised the bank finance which is a boost for the growth of the industry. While raising the tax exemption limit, he extended concession to women, handicapped, aged and children. Withdrawing TDS has infused confidence to that nobody likes to withdraw deposits, but will now start depositing. Reducing of customs duty on capital imports and project imports and cutting down of excise duty will certainly go a long way to improve our exports, besides inviting NRI capital into the country. Allowing of import of gold with limited customs duty will certainly arrest or deplete smuggling activity besides bringing down the prices of gold which is the dearest to the sweethearts. Dr. Manmohan Singh contrary to the expectation, has not touched diesel, petrol, kerosene and cooking gas. He has also not touched the essential commodities like coffee, sugar, tea etc. The rural development allocation of Rs. 500 crores, Rs. 2500 crores of food subsidy and Rs. 500 crores of fertiliser subsidy will definitely go a long way in alleviating the hardships of the farming community as well as the poor and vulnerable sections of the society.

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The Budget has rightly earmarked more than thousand crores of rupees for the family welfare programmes.....

MR. CHAIRMAN: Will you please pinpoint on the President's Address at the moment?

SHRI SOMNATH CHATTERJEE: He is speaking what should have been in the President's Address.

SHRI P.M. SAYEED: All these issues are there in the President's Address.

There is Rs. 2400 crores for human resource development. There is nearly Rs. 500 crores for youth service for improving the living conditions of the people. These actions will act as bar to price rise even though they will take some time to yield the result.

Another important highlight of the Budget is bringing down the fiscal deficit to Rs. 5389 crores which will certainly act as anti-inflationary pressure which in turn will have salutary effect in curbing upward price rise.

The President has pointed out world political scenario. India today is placed herself in a changed world scenario. We are aware of the fact that the second biggest super-power from whom our Leftist friends were drawing inspirations, the erstwhile Soviet Union has collapsed. Soviet Union witnessed political and economic turmoil disintegrating itself from super-power, leaving only one super-power, the United States which has raised eye brows towards the developing countries. This places India in a very responsible position towards whom the entire developing countries are looking to. India has to play her role in a different way, in the changed situation by giving leadership

to the third world countries. India has to play altogether a different role in the world politics by giving lead to all the developing countries. This places the country in an enviable position in the comity of nations.

When India has to prepare itself for the new role of emerging as leader of the Third world, which in course of time substitutes the second world, it is the utmost responsibility of every Indian cutting across narrow party lines, to rise up to the occasion in sending message to the outside world that here are the people who have their own inherent strength of unity amidst diversity and take appropriate position when time comes. We realise the responsibility of political opponents, particularly to adjust their criticism within the limits which will help to the extent of correcting internally but let us give a united message to the outside world. This is what I want to request my dear friends. Here lies the pragmatism of the Narasimha Rao Government. In the very beginning itself, he has been advocating for a national consensus. From the very beginning, he has been advocating a national consensus because our economy was in shambles and there is political and social unrest and everything including coffers as you have already put it, was at the last step from the very beginning and India's honoured place was taking a bad shape. I think he is the first Prime Minister to consult the Opposition Parties on every national issue. He has convened the National Integration Council twice within these eight months.

Soviet Union has disintegrated. Nobody expected this at this juncture, that it will disappear into such forms. The situation and the circumstances have changed.

Therefore, we have an added responsibility, as Members of this august House that when occasion comes, we will have to come out and behave as one nation. We can criticise to any extent but we must adjust it in

such a way that it will not reflect our disunity outside. Our strength should be displayed there. (*Interruptions*)

You can criticise to any extent. What I appeal to you is it should be adjusted the criticism such a way that you should criticise here to any extent, but the outside world should feel that in times of any emergency, India is one. It can rise above Party and narrow considerations. The stability of the country is there. (*Interruptions*)

Of course in that event people outside India will have to consider our strength and they cannot ignore us. The President has pointed out in para 56 and I quote:-

"India is on the threshold of taking rapid and purposeful strides into the future. Conditions are being created so that there is an acceleration in the pace of development, our people can enjoy a better quality of life and India can hold her own in a rapidly changing world. The present is full of challenges as well as opportunities. Let us convert the challenges into opportunities. Let us not shy away from treading new paths. Let us be bold and innovative in our approach. The hardships of the present are only the harbingers of a brighter future. But even as we move into the future, let us be disciplined and resolute in our approach. Let us shun acrimony for dialogue, violence for amity lest we be deflected into the by-lanes of history."

This is what President advised. I, therefore appeal to all sections of the House that we must exhibit our unity and strength in passing a unanimous resolution thanking the Hon. President of India for his address to the Joint Session of both the Houses of Parliament.

SHRI PAWANKUMAR BANSAL (Chandigarh): Sir, I consider it my privilege to second the motion moved by Shri P.M. Sayeed to thank the President for his Address to the two Houses of Parliament presented on 24th February, 1992.

The Address gives a modest review of the action taken on various issues during the eight months that this government has been in Office and manifests its resolve to make rapid and meaningful strides into the future for development and all-round progress.

When the present Government under the stewardship of Shri P.V. Narasimha Rao took over charge, the country was passing through a veritably difficult period. The economy lay shattered. The Governance had received the lowest priority during the interregnum of one-and-a-half years to two non-Congress Governments. The national prestige had nosedived. The gruesome assassination of Shri Rajiv Gandhi had inflicted a deep and lacerated wound on the body-politic of India. With Shri Rajiv Gandhi suddenly no more on the scene uncertainty staired threateningly at us. It was at that crucial juncture in our history that the Congress chose Shri P.V. Narasimha Rao as the Prime Minister to lead the country. At that time, that exalted position was rather an unenviable one. The challenges that lay ahead were enormous. Violence was on the increase. communal passions had aroused the people's feelings viciously. As many as 30 candidates have been killed in Punjab. The unity and integrity of the country was under severe strain. The economic situation presented a very gloomy picture and in the comity of nations, we no longer enjoyed the respect that we had once enjoyed.

Madam, today, we can look back to the past with some sense of satisfaction that there has been a perceptible improvement on all these fronts. The Government recognised the imperative to hold the elections in

[Sh. Pawan Kumar Bansal]

Punjab as the most essential pre-requisite to being any meaningful exercise for the restoration of normalcy in the strife-torn State. It is heartening that despite the terrorist threat looming large, the people came out to exercise their right of franchise in the recent elections. Today, democracy stands restored in the State. An elected Government will certainly be better placed to work for peace and development. We must thank the hon. Prime Minister for taking the initiative to announce extra financial assistance for the State so that the Punjabis can be helped to help themselves in restoring the pristine glory of the State. I am confident that with a new Government taking office, a new process would be restored. As we have been saying in the past that the Punjab problem is a national problem, I am confident and I do appeal to all my friends to really view the situation in that perspective and extend helping hand because in Punjab it is not one party arrayed against the other. It is a national problem. It is the national interest which is of paramount importance and that is what we have to guard.

Madam, Punjab and Kashmir have suffered immensely under terrorism which has been aided and abetted by an unfriendly neighbour from across the border. The internal compulsions of the Pakistani rulers may have impelled them to continue with their anti-India euphoria but it is our Government which deserves credit for arresting the spread of their propaganda through various imaginative diplomatic measures.

Madam, success has also been registered in dealing with the various underground activities in the North-East. In a democracy primacy has to be accorded to dialogue even with your worst adversaries and this is what the present Government is committed to. The Government has followed this in true spirit and has endeavored to evolve a na-

tional consensus on major issues confronting the country today.

16.00 hrs.

Secularism is a concept that is engrained in the Indian ethos. We are religious minded and God fearing, but do believe that God too is secular. It is only the *satan* in man which spews the venom of rabid communalism. At times this venom has poisoned our environment and claimed a heavy toll in terms of human life and property. But the Government has stood firm in their approach to quell violence in any form. To deal with the communal riots, a Rapid Action Force has been set up and action is under way to establish a Foundation for the welfare of children hit by frenzy of communal violence.

Shri Narasimha Rao's Government are committed to improve the quality of life of an average Indian. Despite the resource crunch, emphasis has been laid on generating more and more employment opportunities, on fighting illiteracy, poverty disease and hunger, on providing access to affordable shelter to all sections of the society particularly the weakest among the weak, the Scheduled Castes and the Scheduled Tribes etc. Today all the national policies are being revamped with these national objectives in mind. The Government believe in moving with time. We refuse to be bogged down by dogmas and theories once practised, found inadequate and then rejected in different parts of the world.

16.01 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

Though it is apparent that our friends of the left and our friends of the BJP differ outwardly in their way of thinking and in their ideologies, yet once again I find a sort of strange parallel, some commonality in the thoughts of the two that is reflected today in

their fight to maintain the *status quo*. That is what I have not been able to understand.

Today, after the Budget that has been presented the other day, as my friend Shri P.M. Sayeed said while moving this Motion, there is a sort of a new renaissance which I perceive in our society today. Liberalisation of economy has been undertaken and new industrial policy formulated to step up the pace of development. Unfortunately, some of our friends whom I referred to just now, fail to see the manifest merit thereof. They are still shackled by the totalitarian thought which has already been given up by their erstwhile guides and philosophers elsewhere in the world. They refuse to learn and unlearn from major events that have changed the world scene drastically.

Sir, I am surprised to hear some of the former critics of Pandit Jawaharlal Nehru (*Interruptions*)

SHRI SOMNATH CHATTERJEE: Why are you bringing him now?

SHRI PAWAN KUMAR BANSAL: Because I hear you saying so from time to time and because we owe much to that great visionary, the architect of modern India. I am surprised to hear my friends who often accuse the Congress of renouncing the legacy of that great visionary. Nothing could be more far from truth. I would say with all the emphasis at my command that every action of the Government today conforms to the basic and ever relevant philosophy of the Congress to achieve a socialist, democratic and secular society. I am confident that had Pandit Nehru been on the scene today, he would have done what the Congress Government is doing today. He would not have pardoned the public sector with an investment of over Rs. 1 lakh crores to incur an annual loss of Rs. 10,000 crores. The present policy of the Congress is not something sudden; it has not appeared from the thin air.

It is the result of a long drawn evolution any process and we have not closed our options. Pandit Nehru chose mixed economy for India and the events in the world today have proved that that was the right course which a country like India could adopt after fighting slavery for years and chart its own course of independence.

Our concern today has not to be as to who runs a particular industry. Our emphasis today has to be on generation of more employment opportunities so that no Indian is without a job. Our concern has to be that the basic necessities of life are made available to an average Indian. With that in mind, the Government has rightly readjusted its priorities.

Eight months back, our foreign exchange reserves, as we all know, had dried up. By hard, assiduous labour, the same had been replenished and today the reserves stand at Rs. 11,000 crores. Had that effort of the Government not gone into rejuvenating the economy, we could have, perhaps, gone the Latin American way or even the erstwhile Soviet union way. But it is due to the farsightedness of the Congress — it was what Shri Rajiv had mentioned in the election manifesto — and it is what the present Government has followed in true spirits — that there is an aura of hope pervading in our minds today.

The Public Distribution System is being strengthened and various health schemes are being implemented vigorously. And the national Literacy Mission has registered a reasonable success in providing functional literacy to the vast multitudes of our population between the age group of 15–35, who were not fortunate enough to attend the school during their childhood. And if I were to say who were unfortunate enough to have missed their childhood. This is a gigantic task and it is as gigantic as the one to achieve the national goal of universalisation of elementary education which has proved,

[Sh. Pawan Kumar Bansal]

I must admit elusive so far, but which, I am sure, would be realised soon because of the policies that have been taken up. The Government is committed to translate all this into a reality.

Sir, the science and technology have made rapid strides. Only a few years back, our friends from the other side, rather ridiculed the introduction of computers by Shri Rajiv Gandhi. Today, I would wish them to look back to the past and imagine India without computerisation in various fields of our national activity. Where we would have been left had computers been not brought to the country, with that commitment five years back? Today, communications have advanced tremendously and the thrust continues. Today, the remotest panchayat can also be connected to the district headquarters. These are no mean achievements particularly keeping in view our resources. Infrastructure, today is being developed at a fast rate and much needed emphasis is being given to the generation of electricity. There is no aspect of national life which has not received the due attention of the Government. I have already referred to quite a few of these and would not like to take much of the time of the hon. House. But I do want to say that the vision of Shri Narasimha Rao of the year 2,000 AD is an India free of poverty and unemployment.

On the basis of our experience of the past we have initiated economic reforms to achieve a sustainable and stable development. We have widened our option for growth, so that the acute problems posed by population explosion, by frightening levels of illiteracy, by unemployment and by environmental degradations can be squarely met and we can build a strong and secure future for our succeeding generations. It is the Gandhian talisman which guides the Government in its course of action.

There is today a new realisation about India's economic potential and as I said an aura of optimism pervades our thought. A sincere endeavour has been made to reduce fiscal deficit. Industry is being freed of harrowing regulatory measures and bureaucratic controls which are anachronistic in today's environment. Industry today is being encouraged to compete in this fast changing world lest we are pushed to the bylanes of world economy.

Sir, these initiatives, I humbly feel, should have received an all round appreciation. Unfortunately political compulsions tend to overtake our sense of fair judgment. The Government are doing their best to allay the fears of organised labour. A National Renewal Fund has been set up, so that the burden of restructuring does not fall on them. Despite this, some of our friends on the other side are not prepared to show that understanding for these measures. They are even overlooking the broad national consensus for the economic reforms.

Sir, I know that quite often there is resistance to change. Keeping that in mind, to some limited extent the reaction of our friends to the various measures is understandable. But today the nation expects our friends in the Opposition to rise to the occasion, give up narrow political prejudices and view the Government's moves in that national perspective.

I want to take this opportunity to remind my friends on the other side that they should study the mood of the people today before they adopt any filibustering attitude in the Parliament that we have witnessed in the first week.

In the last general elections people of India gave their mandate to the Congress to form the Government. But at the same time they rightly expected it to run the affairs of the State by consensus. That is exactly what

Shri Narasimha Rao has endeavored to do in all these eight months. But somehow flabbergasted by the initial success of the Government in various measures that it has taken, flabbergasted by the victory of the Congress in the recently concluded elections in Punjab, dismayed by the resounding success that the Congress achieved for the first time in 41 years in Bombay Municipal Corporation elections, dejected by the Congress victory in all the 29 Zilla Parishads in Maharashtra and in 80 per cent of Panchayats in that State, our friends today have now once again taken to the path of creating a sort of lurking doubt in the minds of the people. That will not be good for the country.

I can understand the legitimacy of their opposition to the various measures that the Congress Government takes. That is their duty today. I would not have any grouse if they were to show their alacrity, to show their alertness, to find any fault in the working of the Government because the Government of the day believes in an open democracy and a participatory democracy. We have got nothing to hide. We saw what happened here last week. A furor was created over a letter written by the Finance Minister to the World Bank. We know what finally transpired, when the Budget was presented. What sort of a doubt was sought to be created in the minds of the people, as if the Government perhaps wanted to keep something away from the people? I would say with all humility that it would not be in the interest of rejuvenating our institutions. We have to think of it today. I am confident that the Opposition would understand the people's mood, as I said. When they voted this Government, they wanted this Government to run the full term. Our friends on the other side should reflect upon this.

People of India want a stable Government; they want a Government which caters to their needs; and they know that this is being provided by the present Government

of Shri Narasimha Rao. They would not brook any interference in that by anybody. The unprecedented magnitude of the problems confronting the nation today do not deter the Congress, do not deter Shri P.V. Narasimha Rao or deflect him from the path chosen by him. The Government under him, have registered success in our fight against terrorism and secessionism. The will of the Government no more capitulates before the will of the terrorists in any part of the country today. People have understood the political designs behind the periodic fanning of communal passions and exhuming the Ram Janambhoomi-Babri Masjid dispute.

The recent self-proclaimed *Ekta Yatra*, to which my hon. colleague referred elaborately, was undertaken by the BJP with a lot of fanfare. But, it failed to enthuse any section of the society. Why? It is only because of its not-so-unifying features and it is only because of its non-so-unifying orientation and objectives. I need not refer to it in detail, because had it been an *Ekta Yatra* in the true sense of the word, a sincere effort would have been made to visit all the shrines. Some shrines only were visited by them. I would not say that if you undertake a political programme, you must visit religious shrines. If it is a true *Ekta Yatra*, then, it becomes your duty to go to every religious place — to religious place of every denomination; and take the people of the country with you and not, only one section of the society. That is what we saw before the last general elections. At that time, the people may have taken them at the face-value. Since they have seen their designs, they are not going to be taken in, again, by such gimmicks. (*The bell was rung by the Chair*) Mr. Chairman, Sir, cutting short, I would say this.....

SHRI RAM NAIK (Bombay North): Do not cut short your speech.

SHRI PAWAN KUMAR BANSAL: That is the direction of the Chair.

MR. CHAIRMAN: Shri Naik, you are still to preside over!

SHRI PAWAN KUMAR BANSAL: Sir, Shri P. V. Narasimha Rao, with abundant wealth of experience, service and dedication to the nation, strives to run the affairs of this vast and diverse country through consensus. In his endeavour, he has the unflinching support, the unqualified support of the countrymen and the entire Congress. His sincerity has touched the sympathetic cord in the people's minds. They understand him and appreciate his style of functioning and his acumen in running the often-complicated affairs of this vast land. He has their good-will. Our friends in the Opposition should realise this. Let there be no illusion that hammering of non-issues and filibustering will win the support of the people. The support of the people can be won only if they join honestly in the national endeavor to march ahead in today's competitive world with dignity and self-respect. We must understand that there are no short-cuts to the path that we have chosen. The journey ahead may be long, arduous and at times painful. But we will not waver. The Congress will not waver. Shri P.V. Narasimha Rao will not waver and we will remain steadfast and honest in our approach and victory will be ours.

With these words, I once again second the motion moved to thank the President for his Address to the two Houses of Parliament.

MR. CHAIRMAN: Motion moved:

"That an Address be presented to the President in the following terms:—

That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 24th February, 1992."

Hon. Members present in the House, whose amendments to the motion of thanks have been circulated, may, if they desire to move their amendments, send slips to the Table within fifteen minutes indicating the serial numbers of the amendments they would like to move. Those amendments only will be treated as moved. A list showing the serial numbers of amendments treated as moved will be put up on the noticeboard shortly thereafter. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the officer at the Table without delay.

TEXT OF AMENDMENTS

PROF. PREM DHUMAL (Hamirpur): I beg to move:—

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not mention any effective action plan to solve the growing problem of unemployment amongst the youth of the country." (1)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not mention about the execution of an effective action plan on a priority basis to remove the increasing imbalances in the development of different regions in the country." (2)

That at the end of the motion, the following be added, namely:—

"but regret that the Address does not mention about any integrated action plan to check the growing Naxalite menace in several parts of the country particularly in Andhra

Pradesh, Maharashtra, Bihar and Orissa (3)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about any effective and far-reaching measures to check the continuous rising trend in the prices of essential commodities and other consumer goods of use to the common man." (4)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to indicate any definite time frame to introduce legislation for comprehensive and consolidated electoral reforms." (5)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to indicate any policy on Jammu and Kashmir to put down the militancy and secessionism there." (6)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any time-bound programme for achieving full literacy in the country." (238)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about an effective action plan to improve the lot of the farmers." (239)

That at the *end* of the motion, the follow-

ing be added, namely:—

"but regret that the Address does not mention about any time-bound action plan to provide safe drinking water in all the villages." (240)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any effective steps to check the growing criminalisation in the socio-political system in the country." (241)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention the steps to be taken to counter the escalating nuclear threat arising out of Pakistan's efforts to forge an alliance with some countries." (242)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about any effective action plan to solve the growing problem of unemployment amongst the youth of the country." (243)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about any effective action plan to remove the increasing regional imbalances in the matter of development in the country." (244)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about any effective measure to check the rising trend in prices of essential commodities and other consumer goods." (245)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to indicate any definite time frame to introduce a comprehensive legislation for electoral reforms." (247)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to indicate any policy on Jammu and Kashmir to put down the militancy and secessionism there." (248)

[*Translation*]

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about construction of Hoshiarpur, Amb, Nadaun, Hamirpur, Avahdevi, Sarkaghat, and National Highway." (536)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about improvement in Education Policy and implementation of the recommendations of Chatopadhyay Commission." (537)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about providing fi-

nanacial assistance for preventing floods in Himachal Pradesh." (538)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about giving priority to yardstick of physical standards, mental acumen and devotion to duty rather than population of the State for recruitment in army." (539)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address does not mention about providing financial assistance for implementation of a unique scheme like "*Van Lagao, rozi Kamao*" (Plant trees, earn bread") particularly in Himachal Pradesh." (540)

That at the *end* of the motion, the following be added, namely:—

"but regret that Address does not mention about providing employment or giving unemployment allowance to the unemployed people." (541)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about giving support price to fruit growers in the country." (542)

[*English*]

SHRI GIRDHARI LAL BHARGAVA
(Jaipur): I beg to move:—

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any assurance for giving remunerative prices to the farmers for their produce and for setting up agro-based industries for the development of rural economy." (7)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any assurance for taking steps to effectively implement the consumer protection programme." (8)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any assurance for constructing effective security belt on Indo-Pak and Indo-Bangladesh borders within a specified time." (9)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the need to appoint Human Rights Commission in place of Minorities Commission at the earliest." (10)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the need to abolish article 370 to bring Jammu and Kashmir State at par with other States of the Country." (11)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention

in the Address about constituting an Electoral Reforms Commission with a view to remove the shortcomings prevalent in our electoral system." (12)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about enacting uniform law for all citizens of the country." (13)

That at the *end* of the motion, the following be added, namely:—

"but regret that in the Address there is no mention about clear directives by Government to improve the efficiency and increase the profit of public sector undertakings." (14)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about giving compensation to State Governments for abolishing the toll-tax in the States." (15)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about constituting an Inter-State Council to solve the disputes between the Centre and States and amongst the States." (16)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the need to take effective steps to contain the growth

of black money in the country." (17)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address does not mention of effective long term schemes to check continuous rise in prices of essential commodities." (930)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address does not mention of any effective scheme to solve growing unemployment among the youth in the country." (931)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about any concrete action being taken in Jammu and Kashmir to tackle terrorism and disruptive activities in the State." (932)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about treating agriculture at par with industry." (933)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about making available round the year work to agricultural labourers." (934)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about making available foodgrains, cloth, kerosene and other essential commodities at cheaper rates to families living below the poverty line." (935)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about steps being taken for ameliorating the lot of people living in slums in all the big cities in the country." (936)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about time-bound primary education programme for all." (937)

[*English*]

SHRI CHITTA BASU (Barasat): I beg to move:—

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention anything about the blatant capitulation of the Government to the dictates of the World Bank and IMF in matters relating to the formulation of our economic policies which would lead to the erosion of the economic sovereignty of the nation and deflection from the nationally accepted policy of self-reliance." (28)

SHRI SUDHIR GIRI (Contai): I beg to move:—

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about impropriety of the Government's action in hiking prices without taking Parliament into confidence." (29)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the failure of the Government to start political dialogue with common people of Jammu and Kashmir to restore peace and tranquility in the State." (30)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the steps to be taken to implement the recommendations of the Sarkaria Commission particularly in respect of the Centre-State relations." (31)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about any effective steps to be taken to unearth black money." (32)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the Government's inability to revitalise Non Aligned Movement in the interest of developing countries like India." (215)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to

condemn the Government's support to the U.N. resolution declaring Zionism as racial.: (216)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the Government's apathy to the severe conditionalities imposed upon war torn Iraq by U.N. at the behest of some countries." (217)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the conditionalities attached to the International Monetary Fund's loan to India". (218)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the Government's failure to arrest the price rise though promised before election." (219)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the adverse consequences of the devaluation of rupee." (220)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the Government have proved ineffective in providing relief materials and other assistance to the poor tribals in Tripura who have been starving." (221)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the Government's compulsion to import wheat." (222)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the serious efforts to bring down the galloping inflation which stand at 13 percent at present." (223)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the decline of industrial growth during recent months." (224)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the downward trend of exports in terms of dollars in recent months." (225)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the decline in GDP which is about 3 percent at present." (226)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address does not indicate the slowing of the economy of our country in recent months." (227)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the sufferings caused to the people who are living below the poverty line by slashing down the subsidies on the food articles." (228)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention the hardships faced by the marginal farmers because of the abolition of subsidies on fertilizers." (229)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the failure of the Government in effecting total land reforms measures for solving the unemployment problem." (230)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the Government's failure in solving the unemployment problem." (231)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the measures adopted by Govt. by disinvesting the Public Sector Undertakings which are incurring losses to the detriment of the workers' interest." (232)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that the Address fails to mention about the ill effects of the exit policy pursued by the Government." (233)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention the Government's inability to solve the Kashmir problem." (234)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the steps taken by the Government towards the early setting up of the Petro-Chemical Complex at Haldia in West Bengal." (235)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the reasons for not sanctioning grants to the Vidyasaagar University in West Bengal." (236)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the failure of the Government in not providing assistance to the starving people of Kalahandi in Orissa." (237)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the Government's inability to reduce the disparities of income among the people in the country." (1024)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the plight of the victims of the Bhopal gas tragedy." (1025)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the mounting sufferings of the agricultural labourers due to price-rise." (1026)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the inclusion of "Right to Work" in the fundamental Rights." (1027)

That at the *end* of the motion, the following be added, namely:—

"but regret that the Address fails to mention about the frequent use by the Government of the provisions of Article 356 of the Constitution." (1028)

[Translation]

DR. LAXMINARAIN PANDEY
(Mandsaur): I beg to move:

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about any serious effort to develop tourism particularly in Madhya Pradesh despite the existence of such tourists spots like Gandhi Sagar reservoir, Pasupati Nath temple, Dhamra-

jeshwar in Mandsaur district, and Kadareshwar and Nageshwar-Persunath tourist sports in Ratlam district." (71)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need to mobilise requisite resources in order to complete Narmada Sagar Project in the overall development of the country." (72)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the concrete measures for providing expeditious relief to the victims of Bhopal Gas tragedy. (73)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the closure of industries due to economic mismanagement resulting in large scale unemployment in various States and to revive such industries, particularly, the Hukumchand Textile Mill in Indore, Madhya Pradesh." (74)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the upgradation of Nasirabad-Mhow road situated between Delhi and Bombay into National Highway with a view developing tourism in Madhya Pradesh." (75)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about setting up of gas-based power plant in Vijaypur, Madhya Pradesh." (512)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the setting up of the sanctioned oil refinery in Khirkia (Hoshangabad), Madhya Pradesh." (513)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about a comprehensive agricultural policy particularly Sugar Policy, Oil Policy and Pricing Policy." (916)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about development of approval sugar mills. (917)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the difficulties arising out of non-availability of foodgrains, diesel, kerosene, cement etc., proportionately to Madhya Pradesh through the Public Distribution System." (918)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention

in the Address about the rising discontent among the youths as a result of unemployment in Madhya Pradesh which is also affecting Orissa, Andhra Pradesh and Maharashtra." (919)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about setting up mineral based heavy industries in Madhya Pradesh to remove the growing discontentment." (920)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the deadlock in the developmental work as a result of the pendency of approved schemes of irrigation in Madhya Pradesh. (921)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the extension of Air Services to important cities of Madhya Pradesh like Neemuch, Ratlam, Ujjain and Dhar." (922)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the accepting the proposal to provide forest land to landless, Adivasis in Madhya Pradesh." (923)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention

in the Address about approving and providing necessary funds for the development of Indira Sarovar Project in Madhya Pradesh." (924)

[English]

SHRI TARA CHAND KHANDELWAL
(Chandni Chowk): I beg to move:—

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the introduction of the Metro Railway Scheme in the capital to solve the growing problem of the citizens." (113)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need to improve the Ring Railway in Delhi in order to solve the problems of commuters and other passengers and to connect the DTC Bus Services with the local railway stations." (114)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the comprehensive policy of the Government to improve the transport facility in Delhi." (115)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need to improve the supply of electricity in Delhi." (116)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need for generating more electricity which will enable DESU in attaining self sufficiency." (117)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need to improve drinking water supply in Delhi in order to meet the acute shortage in summer." (118)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address to check the water pollution in the Metropolitan cities particularly Delhi." (119)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address to provide job opportunities to the displaced persons from Jammu and Kashmir and Punjab." (120)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the replacement of old sewer lines specially in the walled city of Delhi which is a basic need of the common man." (121)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the need to safeguard the interests of the traders in the country." (122)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address regarding introduction of the policy of Free Trade in the country." (123)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address to introduce employment oriented policies by the Government in order to solve the problem of unemployment in the country." (124)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about opening of new schools and colleges in the country particularly in Delhi." (125)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address regarding the opening of new Polytechnic colleges in order to solve the unemployment problem in the country." (126)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the opening of new hospitals in Delhi particularly in the new colonies of Delhi to cater to the needs of the growing

population in the capital." (127)

[Translation]

That at the *end of the motion*, the following be *added*, namely:—

PROF. RASA SINGH RAWAT (Ajmer):
I beg to move:—

"but regret that there is no mention in the Address about the deteriorating law and order situation in Delhi." (128).

That at the *end of the motion*, the following be *added*, namely:—

That at the *end of the motion*, the following be *added*, namely:—

"but regret that there is no mention in the Address about the steps for curbing the inflation in the country causing hardships to salaried and the labour class." (129)

"but regret that there is no mention in the Address about taking the effective steps to be taken to prevent the intensely increasing terrorism in Punjab, Kashmir and Uttar Pradesh and naxalites growing activities in Madhya Pradesh, Andhra Pradesh, Bihar, Maharashtra and Orissa. (149)

That at the *end of the motion*, the following be *added*, namely:—

That at the *end of the motion*, the following be *added*, namely:—

"but regret that there is no mention in the Address about the prevailing sanitary conditions in the colonies and Jhuggi Jhopri clusters in the country particularly in Delhi which need immediate remedial measures." (130)

"but regret that there is no mention in the Address about the concrete steps to be taken to overcome the difficulties of the people in the drought affected areas of particularly in Rajasthan and to prevent the exodus of population by taking effective measures to solve the problem of drinking water." (150)

That at the *end of the motion*, the following be *added*, namely:—

That at the *end of the motion*, the following be *added*, namely:—

"but regret that there is no mention in the Address about privatisation of power generation for better and regular supply to the citizens of Metropolitan cities." (131)

"but regret that there is no mention in the Address about Pakistan's infiltration in Kashmir and Punjab." (151)

That at the *end of the motion*, the following be *added*, namely:—

That at the *end of the motion*, the following be *added*, namely:—

"but regret that there is no mention in the Address about the steps being taken for eradication of the corruption in the country." (132)

"but regret that there is no mention in the Address about the steps to be taken by India to make atomic bomb, despite Pakistan's acceptance of having made atomic bomb." (152)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about steps to curb communal violence in the country particularly in Bara in Bihar." (153)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the implementation of one rank one pension scheme and scheme for the welfare and rehabilitation of ex-servicemen." (154)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the inadequacy and failure of family planning programmes to combat the problem of increasing population." (850)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the growing casteism, regionalism, division on the basis of language, communalism and separatism". (851)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the formation of a National Water Policy and time bound programme." (852)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention

in the Address about providing irrigation facilities to large areas of Rajasthan and converting the That desert into a green belt." (853)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the providing more financial autonomy to the States and need for a time bound programme for implementation of the recommendations of Sarkaria Commission." (854)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the all round development of Ajmer a historical place to make it more accessible to tourists." (855)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about the implementation of National Education Policy for removal of discontent, indiscipline, dependence etc. among youth." (856)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention in the Address about providing a time-bound programme for increasing unemployment in the country." (857)

That at the *end* of the motion, the following be added, namely:—

"but regret that there is no mention

in the Address about the effective and time bound programmes to control the rising prices." (858)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the implementation of Hindi and Sanskrit and three language formula for spreading spiritual and other knowledge." (859)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the removal of social evils like dowry system, child marriage, atrocities on widows, untouchability in the social welfare measures." (860)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing basic necessities to villages and development of cottage and small industries in order to make them model villages." (861)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing minimum welfare programmes to slum-dwellers in metropolitan cities." (862)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the preven-

tion of water, air and noise pollution and development of forest wealth." (863)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of Government in controlling the rising prices of commodities." (864)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the address about the rehabilitation of persons displaced from Punjab and Kashmir due to terrorism in these States and providing the employment opportunities to them." (865)

That at the *end* of the motion, the following be added, namely:-

"but regret the there is no mention in the Address about declaring the 'National Agricultural Policy.'" (866)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about strengthening the security of our borders, making the country self-reliant in the field of defence promoting the morale of army and security forces and safeguarding the unity and integrity of the country." (867)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the stringent measures to be taken to check the

use of money and muscle power, in elections." (868)

SHRI BHUWAN CHANDRA KHAN-
DURI (Garhwal): I beg to move:—

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about reducing the prices of essential commodities with a view to provide relief to the common consumers." (176)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about constituting the proposed "Uttaranchal State" by uniting the eight hill districts of Uttar Pradesh.:" (177)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the industrialisation of hill regions of Uttar Pradesh." (178)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about implementing an effective action plan to solve the problem of ever increasing unemployment in the country." (179)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about giving information regarding various research and their results in the field of agri-

culture with a view to providing immediate relief to the poor farmers." (180)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about strengthening the Public Distribution System in remote and backward hilly regions." (181)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about streamlining the telecommunication services in remote rural and backward hilly regions of the country." (182)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the expansion of Doordarshan Services in remote and hilly areas of strategic importance and about any plan to grant autonomy to Akashwani and Doordarshan." (183)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about the promotion of tourism in hilly areas and development of existing tourist spots in Uttar Pradesh." (714)

That at the *end* of the motion, the following be *added*, namely:—

"but regret that there is no mention in the Address about implementa-

tion of one rank-one pension scheme for ex-servicemen." (715)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the schemes proposed to be introduced for the resettlement of ex-servicemen." (716)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about development of 'no industry' districts of the hilly areas of Uttar Pradesh under the new Industrial Policy." (717)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about checking the growth of terrorism in the Terai area of Uttar Pradesh and giving compensation to the dependents of those killed by terrorists." (718)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about adequate relief measures undertaken for the victims of earthquake in Uttar Pradesh." (719)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the steps proposed to be taken to provide an efficient railway system in the tour-

ist spots situated in the hilly areas of Uttar Pradesh." (720)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a time bound scheme to bring down prices of essential commodities." (721)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Government's stand with regard to acceptance of Pakistan making an atomic bomb." (722)

That at the end of the Motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing employment to the unemployed youths migrating from rural areas." (1187)

That at the end of the Motion, the following be added, namely:-

"but regret that there is no mention in the Address about the adverse effect on the development works in various parts of the country and especially in the hilly areas of the country due to the provisions of the Forest Act." (1188)

That at the end of the Motion, the following be added, namely:-

"but regret that there is no mention in the Address about promoting small and cottage industries in tribal and hilly areas of the country." (1189)

That at the *end* of the Motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the need to recognise Nepali language." (1190)

That at the *end* of the Motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about strengthening the Public Distribution System in remote and backward hilly regions." (1191)

That at the *end* of the Motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about taking action against the people indulging in adulterating of foodgrains and edible oils and the need to check this menace." (1192)

That at the *end* of the Motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about Government's failure to bring the prices of essential commodities at the level of 1990 with in 100 days." (1193)

That at the *end* of the Motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the development of non-traditional sources of energy." (1194)

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri): I beg to move:

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the failure of the Government to bring down the prices of essential commodities to 1990 level within 100 days as promised by the Government." (184)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the economic crisis due to abnormal rise in prices, devaluation of Indian currency and selling gold." (185)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about land reform policy." (186)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about any effort to extend irrigation facilities to farmers." (187)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention the need for inclusion of Nepali Language in the Eighth Schedule to the Constitution of India." (188)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about inclusion of

"Right to Work and employment" as a fundamental right in the Constitution of India." (189)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the steps to be taken to curb the black money in the country." (190)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about need for distribution of 14 essential commodities at fixed low price through public distribution system." (191)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the providing uniform and free education to all children." (192)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about providing necessary funds for completion of unfinished projects in West Bengal." (193)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about reorientation of the Central-State share in the total economy of the country." (194)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any concrete policy to collect income-tax from persons other than salarised class." (195)

SHRI INDRAJIT GUPTA (Midnapore): I beg to move:-

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the failure of the Government to announce the promised policy package for the solution of Punjab problem." (329)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention the caused of the alienation of the people of Jammu and Kashmir, Punjab, Assam and other north-eastern States from the mainstream making ground for the growth of terrorists activities in the area." (330)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention the serious consequences of accepting the Dunkel Draft on trade negotiations." (331)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the delay in the finalisation of the Eighth Five Year Plan." (332)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the failure of the Government to take timely steps to solve the Cauvery water dispute." (333)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about an action programme for the implementation of the recommendations of the National Commission on Rural Labour." (334)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need for restructuring of Centre-State relations." (335)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need for effective implementation of land reforms." (336)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need to make administrative reforms and decentralisation of power." (337)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need to evolve special programmes for underdeveloped backward areas of the country." (338)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need to make efforts for finding out alternative to manage the economy without going for IMF loans." (339)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not clearly mention about the Government's policy regarding workers participation in management." (369)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need to make 'Right to Work' a Fundamental Right." (370)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need for including Nepali and Manipuri languages in the Eighth Schedule to the Constitution." (371)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about any National Programme of providing old age pension for the aged living below poverty line." (372)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does

not mention about any National Programme of providing Midday meals to primary school children all over the country." (373)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need for a Central legislation for the welfare of the agricultural workers." (374)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not ensure that the National Security Act is not used against the workers on strike to press for their genuine demands." (375)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need for giving unemployment allowance to the unemployed." (376)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need to evolve a National Youth Policy." (377)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need for giving protection to Urdu Language and its promotion in States with sizeable Urdu speaking population." (378)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need for effective reforms in the electoral system to eliminate money and muscle power and for introduction of proportional representation." (379)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need to repeal all statutes like Essential Services Maintenance Act and National Security Act with a view to enlarging the democratic and civil rights of the people." (380)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need to reform the judicial system for ensuring speedy and cheaper justice to common man." (381)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take serious note of the continued outflow of talent from the country to Western Countries especially to the United States of America and need to take urgent steps to halt this brain drain." (382)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take serious note of the growing incidents of atrocities on women." (383)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need for creation of a Uttarakhand Hill State, consisting of nine hill districts of U.P. i.e. Dehradun, Chamoli, Pauri, Garhwal, Haridwar, Nainital, Almora and Pithoragarh considering the geographical situation, social problems, language and culture of this hill region which are different from those of the other parts of Uttar Pradesh." (384)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take serious note of the ever increasing public debt of the country, both internal and external and need to pass a legislation to limit the public debt to a certain percentage of the gross domestic product." (385)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take serious concern over the shortage and exorbitant rise in prices of life-saving drugs and need to take effective measures to make life-saving drugs easily available at reasonable prices." (386)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not express serious concern over the large scale retrenchment of employees in public sector and sharp decline in employment opportunities as a result of the imple-

mentation of the new industrial policy." (387)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not express serious concern over the delay in the creation of separate tribal state comprising Advise dominated areas of Chhotanagpur and Santhal Parganas in Bihar." (388)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not express serious concern over fast declining employment opportunities for Scheduled Caste and Scheduled Tribe candidates in public sector undertakings including Banks, Insurance, Hotels, Tourism etc. as a consequence of the new industrial and economic policy which is more and more for privatisation thereby restricting the scope of availing reservation." (389)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not express concern over the continued rise in prices of essential commodities and does not mention about any effective measures to check the same." (1043)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take express serious concern over the increasing incidents of atrocities on harijans and does

mention steps to check the same." (1044)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the implementation of decision of the high-power committee on 'one rank one pension' for pre-1956 army pensioners." (1045)

SHRIMATI MALINI BHATTACHARAYA (Jadavpur): I beg to move:-

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about any effective measures to solve the growing problem of unemployment amongst the youth of the country." (340)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the execution of an effective action plan on priority basis to remove the increasing imbalance in the development of different regions in the country." (341)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any effective measure proposed to be taken to check the continuously rising trend in the prices of essential commodities and consumer goods of use to the common man." (342)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any positive plan for improving the living standard of agricultural labourers in the country." (343)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the steps to be taken for promoting cottage industries and handloom industries and providing necessary economic assistance in rural areas for this purpose." (344)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any action plan to augment water supply in Delhi especially during summer seasons." (345)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about Government's intention to rehabilitate the slum-dwellers in big cities." (346)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the need for strict enforcement of laws to check the menace of air and water pollution." (347)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the National Renewal Fund which has been consti-

tuted for executing its Exit Policy and Government's decision to wind up and prune the work of several Central Government offices and abolition of posts resulting in large scale retrenchment of workers and employees." (348)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the Government's policy to allow participation of private sector in power, steel, airlines, shipping, railways, telecommunication, defence production and disinvestment in the public sector upto 49 per cent causing erosion in the position of commanding heights which the public sector has in the country's economy." (349)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the implications of the Dunkel Draft proposals which would lead to penetration of multinationals in the fields of agriculture, research, science & technology and affecting the country's interest." (350)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the need for modernisation, expansion of IISCO, Bumpur, in West Bengal." (351)

That at the end of the motion, the following be added, namely:-

"but regret that there no mention in the Address about the need for

modernisation, expansion, revitalisation of Cycle Corporation of India Ltd., Refractory units of Burn Standard Co. Ltd., etc." (352)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the nationalisation of jute industry." (353)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the need to protect the towns and villages in and around coal mines from gas, fire and subsidence caused due to un-scientific mining." (354)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the implementation of the rehabilitation package for the people of affected coal mine areas." (355)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention the need to protect the so called cronically sick industries and mines from closure and take steps for proper investment for modernisation, diversification and expansion to make them viable." (356)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the steps to be taken to curb tax evasion by

Multinational companies in India." (774)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about condemning the recent Israeli attacks on Palestinian camps." (775)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address condemning the economic blockade of Cuba by the United States." (776)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address fails to mention the need to resist pressures to amend the Indian Patents Act, 1970." (777)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address fails to mention the need to bring legislation to curb malpractices and violence during elections." (778)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address fails to mention about growing atrocities on women." (779)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the delay in

implementing the Rajiv-Longowal accord." (801)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about failure to curb terrorist activities in Punjab." (802)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about failure of the Government to check the price-rise." (803)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about massive retrenchment of workers in public and private sectors." (804)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about failure to ensure sufficient and timely compensation for victims of Bhopal Gas disaster." (805)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the fact that no measure has been taken to prevent atrocities on Scheduled Castes and Scheduled Tribes." (806)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to include Right to Work' as a Fundamental Right in the Constitution." (807)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about immediate setting up of Prasar Bharati Corporation as provided in *Prasar Bharati Broadcasting Corporation of India Act, 1990.*" (808)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about danger to electronic media from foreign and monopoly Houses." (809)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to reject the Dunkel draft." (810)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about Government's subjugation to IMF conditionalities." (811)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to condemn the continuation the continuation of Apartheid in South Africa." (812)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about acute unemployment problem in the country which will be further aggravated the new economic policy of Government". (813)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about inclusion of Nepali and Manipuri languages in the Eighth Schedule to the Constitution." (814)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address to propose to amend article 356 of the Constitution." (815)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need expansion of public distribution system to cover at least 14 essential commodities and to areas covered by the ration system." (816)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the attempt of the Government to privatise and commercialise the electronic media." (817)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about curbing of black money, cut unessential imports and wasteful Government expenditure." (818)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the endangering of the country's economic sovereignty under the Fund-Bank pressures." (819)

That at the end of the motion, the following be added, namely:-

PROF. SUSANTA CHAKRABORTY (Howrah): I beg to move:-

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the realities of the situation arising out of India's burden of external debt and the appropriate policy frame to meet the worsening situation." (357)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention that there has been over the years a continuous overhang of excess liquidity in the system, mostly in the form of untaxed money and the Amnesty Schemes to unearth it has utterly failed." (358)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for

land reforms and its proper implementation." (359)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of the Government to guarantee jobs for all." (360)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the impact of the Dunkel Draft on India's interest." (361)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of the Government to contain inflation and to neutralise the price-level." (362)

That at the end of the motion, the following be added, namely:-

"but regret that in the Address there is no mention about the struggle of the jute workers against the anti-labour attitude of the management." (363)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not refer to the fact that the recommendations of the Narasimham Committee on the financial system will weaken the Banking industry, particularly the public sector banks, harm the interests of the nation and also of the working force." (364)

That at the *end* of the motion, the following be added, namely:-

"but regret that in the Address there is no mention about the fact that the Exit policy will create more unemployment and shake the morale of the people." (365)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not reflect the appropriate policy-frame to meet the stag-flation prevalent in our country." (366)

That at the *end* of the motion, the following be added, namely:-

"but regret that in the Address there is no mention about the failure of the Government to prepare a rational National Population Policy." (367)

That at the *end* of the motion, the following be added, namely:-

"but regret that in the Address there is no mention about the failure of the Government to prepare an effective National Education Policy." (368)

[*Translation*]

SHRI KAMILA MISHRA MADHUKAR
(Motihari): I beg to move:-

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the dangers posed to the small and medium sector by the new Industrial Policy." (421)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the determination on the part of the Government to develop the cottage and small industry to remove unemployment." (422)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the fall in exports despite the emphasis on increase in exports." (423)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about safeguarding the interests of the workers in view of the rapid changes in existing structure as a result of the new policies." (424)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing special job opportunities to the poor and unemployed in rural areas and thereby raising their standard of living." (425)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about curbing the unprecedented rise in prices." (426)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the steps being taken to check hoarding." (427)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about increase in growth rate, allocation of necessary funds to the backward States like Bihar for Power generation and increase in the royalty rate." (428)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about Central assistance for power projects in Bihar and steps taken to check destruction due to floods in North Bihar." (429)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about progress made in the sphere of rural electrification." (430)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the actual number of people who lost their lives in Punjab." (723)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any determination on the part of the Government to implement the Rajiv-Lon-

gowl Accord and resolve the Punjab tangle." (724)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a clear cut policy to solve the Kashmir problem." (725)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about Government's failure to check the anti-national activities of communal forces." (726)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the pressures of the World Bank and the IMF resulting in the economic crisis." (727)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the the problems being faced by the masses due to inflation and anti-people policies." (728)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the existing economic policy which is anti-people." (729)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about drift in the Industrial Policy formulated during Nehru's time." (730)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a clearcut policy to provide assistance to States for encouraging industrial development." (731)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the slow pace of expansion of telecommunication links in rural areas." (732)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a time-bound scheme to use bio-technology in agricultural development." (733)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the use of bio-technology to develop pisciculture in Bihar, Andhra Pradesh, Tamil Nadu, Assam and West Bengal." (734)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any specific scheme to check the growth of population." (735)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Government's policy regarding programmes for pollution-free environment." (736)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Government's failure to develop tourist centres associated with eminent personalities like Mahatma Buddha, Mahavira and Mahatma Gandhi in Bihar particularly in Champaran district where from Gandhiji's Satyagraha started." (737)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about proposals for releasing a tourism map of each State with brief particulars to provide a source of knowledge to the new generation." (738)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide latest technological facilities, quality seeds, fertilizers and remunerative prices to farmers." (739)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about an effective

and time bound programme for the implementation of land Ceiling Laws." (740)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing special facilities for flood control in Bihar." (741)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the slow progress of national drinking water mission and the need to accelerate its progress." (742)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of Government to curb malpractices and to ensure quality control in Indira Avas Yojana." (743)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the effective implementation of Integrated Rural Development Programme and Jawahar Rozgar Yojana at village level." (744)

[English]

SHRI SUDARSAN RAY CHAUDHURI
(Serampore) : I beg to move:

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not take note of the menace of growing unemployment in the country aggravated particularly by the new economic policy of the Government." (431)

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not express concern over the unprecedented rise in the prices of essential commodities." (432)

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not take note of the Government's failure to check communal violence and atrocities on women and poorer sections of the society." (433)

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the need for providing minimum wages to Agricultural labourers." (434)

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about steps to end discrimination against women in the matter of employment." (435)

That at the end of the Motion, the following be added, namely:-

"but regret that the Address does not mention about measures for preserving cultural and linguistic identities of tribals as also for granting autonomy to tribals as also for

granting autonomy to tribal regions." (436)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the need to include Nepali and Manipuri languages in the Eighth Schedule to the Constitution." (437)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address fails to mention the need to include Right to work in Part III of the Constitution." (438)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not mention about any measure to introduce compulsory and free primary education." (439)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the need to effectively implement land reforms, distribute surplus land among the rural poor and to provide remunerative prices for agricultural produce." (440)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not mention about the need to withdraw the new industrial policy and to put public sector in predominant position in Indian economy." (441)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not propose to denounce external pressured on patents, intellectual property rights and trade related investments as also on our economic policies." (442)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not propose to abrogate Article 356 of the Constitution." (443)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not contain any measure for the expansion of public distribution system." (444)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not propose to withdraw repressive legislations like TADA." (445)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not propose to prevent generation of black money, to cut essential imports and curb Government expenditure." (446)

That at the *end* of the Motion, the following be added, namely:-

"but regret that the Address does not take note of the attempt to privatise and commercialise the electronic media." (447)

That at the *end* of the Motion, the following be added, namely:-

"but regret that there is no mention in the Address about the threat of entry of multinational corporations into India's insurance and banking sectors." (448)

That at the *end* of the Motion, the following be added, namely:-

"but regret that there is no mention in the Address about the threat to the country's economic Sovereignty from the loan arrangements with IMF." (449)

SHRI MORESHWAR SAVE (Aurangabad): I beg to move:

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the early settlement of border dispute between the States of Maharashtra and Karnataka." (496)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any concrete measures for controlling population." (497)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the setting up of separate development boards for Vidharbha, Marathwada and Konkan in the State of Maharashtra." (498)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention about the increasing terrorist activities by naxalites in the States of Maharashtra, Madhya Pradesh, Orissa and Andhra Pradesh and about controlling the menace." (499)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention about steps to reduce the huge Government expenditure particularly in administrative and non-productive spheres." (500)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about concrete steps to generate employment opportunities in the country." (501)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the the policy of Government towards revitalisation of public sector undertakings." (502)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the creation of more employment opportunities for the blind." (503)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention

in the Address about declaration of cinema as industry." (504)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about declaration of Hotels as industry which is essential to promote tourism in the country." (505)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any action plan for solving the vexed problem of Kashmir." (506)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about improving production of oil and other petroleum products." (507)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about protecting and safeguarding the interests of Door-darshan in the face of encroachment by the highly competitive BBC and STAR T.V." (508)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about utilisation of gas being flared in Bombay High." (509)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about setting up of food processing industries in the country particular in the State of Maharashtra." (510)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the development of Konkan area from tourism point of view with an eye on development of tourism." (511)

SHRI SYED SHAHABUDDIN (Kashanganj): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the stand of Union Government on long pending issues like transfer of Chandigarh, delimitation of boundary between Punjab and Haryana, the division of river waters between contending States etc." (550)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about finding a long term solution of the Kashmir problem." (551)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Government's stand on the demands by some parties for the deletions of art. 370 from the Constitution." (352)

That at the end of the motion, the following

ing be added, namely:-

"but regret that there is no mention in the Address about the steps to be taken for restoration of democracy in Jammu and Kashmir." (553)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about of any follow-up action by the Government on the National Integration Council Resolution on the National Integration Council Resolution on the Babri Masjid dispute." (554)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any time-frame for delimitation of constituencies and for holding of elections in Delhi." (555)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the outstanding foreign loan or of the conditions under which such loan has been taken from the international financial institutions." (556)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the threat to Indian industry by the uncontrolled, unregulated and undirected flow of foreign capital and technology." (557)

That at the *end* of the motion, the follow-

ing be added, namely:-

"but regret that there is no mention in the Address of the disappointing balance sheet of foreign trade during 1991-92 as well as of the sectoral trend of increasing proportion of raw materials and agricultural commodities in our exports." (558)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the likely impact of exit policy on the national economy in general and the public sector in Particular in terms of public control over the commanding height of the economy and social dislocation arising out of the economy and social dislocation arising out of mass unemployment." (559)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the actual inflation over 1991-92 and of the failure of the Government to contain inflation, hold and push back the price line to June 1990-level." (560)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of the Government to provide minimum postal and telephone facilities to the rural areas." (561)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the sharp in-

crease in the domestic air fare." (562)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of a national plan for flood control and utilisation of water resource of the country." (563)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the disappointing of youth in the International year of Tourism." (654)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about failure to augment agricultural production particularly oil seeds and pulses to achieve self-sufficiency." (655)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of a National Water Policy declaring all water as the common property of the whole country and laying down principles for division of river waters between various Tripanian States." (656)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of rising unemployment and the steps to be taken to achieve plan targets for generation of employment." (657)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about Government's concern for rising number of homeless families in the country." (658)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about giving compensation to the victims of communal disturbances." (659)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the fulfillment of the promises to grant statutory status to Minorities Commission, to amend the Wakf Act, to provide due share of public employment to the Minorities, to establish a Minorities Financial and development Corporation and to quantify the 15 point programme." (660)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of leakages and seepages in the implementation of the ICDS Programme." (661)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about increase in the prices of essential items of mass consumption distributed through the PDS." (662)

That at the *end* of the motion, the follow-

ing be added, namely:-

"but regret that there is no mention in the Address about failure of the Government to provide minimum health care to the rural population or to provide adequate facilities for the treatment of major diseases like tuberculosis, Kalaazar, cancer and leprosy." (663)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the distortion and deviation in the application of the three language formula, resulting in deprivation of children belonging to linguistic minorities in many States from learning their mother-tongue and receiving their school education through it." (664)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about amending the Jamia-Millia Islamia Act to restore its minority character." (665)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about establishment of a National Urdu-medium University in the country." (666)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of the operation of Black Board to meet its objectives or of the Government's intention to fulfil the

constitutional obligation of universalizing elementary education for children upto the age of 14." (667)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the failure to resolve our outstanding problems with our neighbouring countries." (668)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address that despite the adamant stand adopted by Israel in violation of UN resolution and lack of progress in the talks on West Asia, the Government has decided to establish diplomatic relations with Israel." (669)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the effective steps taken proposed to be taken to establish diplomatic ties with the Central Asian Republics and promote commercial cultural relations with them." (670)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the visible shift in our diplomatic stances towards USA." (671)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about our concern

towards making a nuclear and armament free world." (672)

SHRI DHARMABHIKSHAM (Nalgonda): I beg to move:-

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take note of the failure of the Government to announce the promised policy package for the solution of Punjab problem forcing a section of the people of Punjab to boycott the elections in the State." (591)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention the causes of the alienation of the people of Jammu & Kashmir, Punjab, Assam and other North-Eastern States from the mainstream making ground for the growth of terrorists activities in the area." (592)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the serious consequences of accepting the Dunkel Draft on trade negotiations which will pose a threat to our economic sovereignty." (593)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take note of the delay in the finalisation of the Eighth Five Year Plan." (594)

That at the *end* of the motion, the follow-

ing be added, namely:-

"but regret that the Address does not take note of the failure of the Government to take timely steps to solve the Cauvery water dispute." (595)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about an action programme for the implementation of the recommendations of the National Commission on Rural Labour." (596)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for restructuring of Centre-State relations." (597)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for effective implementation of land reforms." (598)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to make administrative reforms and decentralisation of power." (599)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to evolve special programmes for

underdeveloped backward areas of the country." (600)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to make efforts for finding out alternative to manage the economy without going for IMF loans." (601)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the Government's notice regarding workers' participation in management." (602)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to make 'Right to Work' a fundamental right." (603)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the demands for including Nepali and Maniuri languages in the Eighth Schedule to the Constitution." (604)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about any National Programme of old age pension for the people living below poverty line," (605)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about any National Programme of Midday meal for primary school children all over the country." (606)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for a Central legislation for the welfare of the agricultural workers." (607)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not ensure that the National Security Act is not used against the workers striking for their demands." (608)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for giving unemployment allowance to the unemployed." (609)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the need to evolve National Youth Policy." (610)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for giving protection to Urdu language and its promotion in States where sizeable number of people have Urdu as their mother tongue." (611)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for effective reforms in the electoral system to eliminate money and muscle power and introduction proportional representation." (612)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to repeal all undemocratic statutes including Essential Services Maintenance Act and National Security Act and thereby to emerge democratic and civil rights of the people." (613)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the need to reform the judicial system ensuring thereby speedy and cheaper justice to the common people." (614)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take serious note of the continued outflow of talent from the country to the Western countries and need to take urgent steps to stop this braindrain." (615)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take serious note of the growing incidents of atrocities on women." (616)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need for creation of a Uttarakhand Hill State consisting of nine hill districts of U.P., i.e. Dehradun, Chamoli, Pauri, Garhwal, Haridwar, Nainital, Almora and Pithoragarh considering the fact that geographical situation, social problems, language and culture of this hill region are different from those of other parts of Uttar Pradesh." (617)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take serious note of the ever increasing public debt of the country, both internal and external and need to pass a legislation to limit the public debt to a certain percentage of the gross domestic product." (618)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not take serious concern over the shortage and exorbitant rise in prices of life saving drugs and need to take effective measures to make life saving drugs early available at reasonable prices." (619)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not express serious concern over the large scale retrenchment of employees in public sector and sharply slow down in the employment opportunities as a result of

the implementation of the new industrial policy adding to the already existing large army of educated and skilled unemployed." (620)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not express serious concern over the delay in the creation of a separate tribal state comprising Advasi dominated areas of Chhotanagpur and Santhal Parganas in Bihar." (621)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not express serious concern over the fast declining employment opportunities for Scheduled Caste and Scheduled Tribe candidates in public sector undertakings including Banks, Insurance, Hotels, Tourism, etc. as a result of the deprivation of their reservation rights following the new industrial and economic policy which is more and more for privatisation." (622)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to include Kolh and Tharu tribes in the Scheduled Tribes list under the Constitution of India." (623)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention the need to include Muslim Mehatar and Dhobi of Bihar in the Scheduled Caste list under

the Constitution of India." (624)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention the need for introducing reservation in services of SC & ST employees in units to be privatised as a result of new economic policy." (625)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention of threat under US Trade Law 301 which treats India and some other national of the world as one of the States of USA." (626)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of unequal trade between the developing and developed countries as a result of which developing countries are going more and more deficit in foreign trade." (627)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of the fact that the conditionalities of IMF and World Bank are affecting economic sovereignty of India." (628)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of heavy protections conditions imposed by developed

nations due to which developing countries including India's export to developed countries is very much restricted." (629)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the fact that due to new economic policy of the Government of India the industrial growth rate has gone to minus and industries like automobiles, two/three wheelers, TV, VCR, etc. are facing recession and the performance of petroleum, power, steel, coal, cement, telecommunications and fertilisers has been below expectation." (630)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention large scale tax-evasion and generation of black money due to which there is continuous budget deficit and Government is heavily indebted." (631)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the fact that the new economic policy has deminished the export of manufactured articles and increased that of agricultural and mineral raw materials going back to colonial era." (632)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the fact that due to this new economic policy despite

three successive record food (and sugar) production there is heavy rise of food articles and common people are in acute hardship." (633)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note that the trading cartels are playing havoc with consumers." (634)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not take note of the fact that despite the acute hardship of the common people the profit of corporate sector continued to be higher and higher for the last three years." (635)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention of reducing the high cost economy which we have is the main cause for economic crisis." (636)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention of any measure to help the poverty zone of Bihar and Orissa." (637)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention any special measures for agriculture workers, small and marginal farmer through the poverty stricken people in some parts of

the country have begun taking up arms." (638)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention any time frame for implementation of the recommendation of the National Commission on Rural Labour." (639)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention of bringing the private sector under the same effective parliamentary control which are there for public sector though huge government money is invested in private sector." (640)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention introducing National Employment Guarantee Scheme." (641)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention of need to form a national water grid and taking up the schemes like Ganga-Cauvery link." (642)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention of settling the agitations for Jharkhand, Uttarakhand, Bodo, etc." (643)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention that increasing high atrocities on SC & ST and the need to bring large scale social reform." (644)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address of fighting large scale goitre (Ghegha) in some districts in Bihar." (645)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address of ending large scale blindness prevalent in the rural side in a time bound manner." (646)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address of reserving jobs in service for the disabled persons." (647)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address of time bound programme for ending illiteracy in the country as a whole." (648)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention of time bound programme for providing houses to people below poverty line." (649)

• That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of how to make SAARC as effective as other economic regional blocks in the world." (650)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of raising the royalty of coal and other minerals nor of introducing sales tax for consignment trade." (651)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address of developing Buddhist religious centres of Bihar which can earn substantial foreign exchange from the foreign tourists." (652)

That at the *end* of the motion, the following be added, namely:-

"but regret that the Address does not mention about the interference of the IMF and World Bank in the economic matters of India." (653)

SHRI SOMNATH CHATTERJEE
(Bolpur): I beg to move:

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the abnormal rise in prices of essential commodities." (780)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address that the Government has failed to effectively deal with the activities of Gorkha National Liberation Front which are destructive of the unity and integrity of the country as also its territorial sovereignty." (781)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address that the Government has brought out substantial changes in the working of the foreign Exchange Regulations Act, whereby more and more concessions have been given to the persons dealing in foreign exchange, to the detriment of the economic interests of the country." (782)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address that the Government has failed to adopt and announce policies to safeguard the interests of the small scale industries which are facing serious problems due to the industrial and trade policies adopted by the Government." (783)

That at the *end* of the motion, the following be added, namely:-

"but regret that there is no mention in the Address that the Governments are facing serious difficulties due to financial constraints caused by the policies of the Central Government which are ham-

pering the progress and development of the States." (784)

SHRI K.P. REDDAIAH YADAV (Machilipatnam): I beg to move:-

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about Government's failure in creating conditions conducive to all sections of the people to participate in the recent elections in Punjab." (696)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about repealing of article 370." (697)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the need to study the basic reasons for emergence of terrorism and naxalism and to tackle them effectively." (698)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the dismal performance of the Government in achieving industrial growth, agriculture production, any increase exports despite rupee devaluation and about the removal of disparities in socio economic conditions of various sections of the society." (699)

That at the end of the motion, the following be added, namely:-

"but regret that the Address does not mention about the Government's failure to give convincing reasons for continuously incurring losses by PSU's and the need to do away with the Exit policy." (700)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about any effective steps proposed to be taken to bring down the prices particularly of consumer goods for providing relief to the people." (701)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about effective steps to check exploitation of the marginal farmers, tobacco growers, fishermen, today tappers and other employees." (702)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention about the failure of Government to include 21 items of handloom cloth in the Ninth Schedule so as to provide work to suffering 20 million weaver families in the country." (703)

That at the end of the motion, the following be added, namely:-

"but regret that the Address fails to mention in the Address about issuing a central guide line for effecting economy in fuel consumption by the Govt. officials." (704)

SHRI SOMNATH CHATTERJEE

(Bolpur); I beg to move:-

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government has failed to implement the Rajiv -Longowal accord and bring about a just and amicable solution to solve all outstanding issues in Punjab." (785)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government has failed to contain extremist and separatist activities in Jammu and Kashmir and to bring about normalcy in the valley." (786)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government's new industrial policy of opening of India's domestic market to Western multi-nationals has resulted into further lowering of industrial growth rate leading to rising problems for small scale industrial and has further squashed the employment opportunities." (787)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the changes in the trade policy and devaluation of Indian rupees which have resulted in the reduction of country's export-earnings in terms of dollars." (788)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the creation of National Renewal Fund for executing its Exit Policy and Government's decision to wind-up and prune the work of several Central Government offices and abolition of posts which would result in large scale retrenchment of workers and employees." (789)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government's resorting to administered price rise and adoption of certain other policy decisions have resulted in rise of prices of all essential commodities and stepping up of inflationary pressures." (790)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the economic policy changes initiated recently by the Government have resulted in the decline of country's GDP." (791)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government's policy to allow participating of private sector in several infra-structural areas like power, steel, airlines, shipping, railways, telecommunications, defence production and disinvestment in the public sector upto 49% would cause erosion in the position of commanding

heights of public sector in the country's economy." (792)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government has failed to reject the Dunkel proposals which would lead to penetration of multi-nationals in the agriculture, research, science and development and affect the country's interests." (793)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address what the Government's failure to bring about a negotiated settlement of sharing and allocation of water of inter State rivers between the States." (794)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government's announcement of policy decision to allow disinvestment in public sector upto 49% and privatise the work of the Government establishments like Railways, Defence, Tele-communications, etc., would cause substantial shrinkage in the job opportunities for scheduled Castes and Scheduled Tribes in Government establishments and public sector enterprise." (795)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that the Government's orders to increase the prices

of rice and when distributed through public distribution at system and failure to bring more articles of daily necessity under PDS have substantially weakened the PDS, as such, resulting into worsening of the miseries of the common people." (796)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the growing threat to national unity and integrity emanating from divisive-secessionist forces and religious fundamentalists." (797)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the increasing penetration of multinational corporations in the Indian economy." (798)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the elitist bias in the economic policy, leading to the mass impoverishment at the lowest levels and mass despondency." (799)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the lack of balanced distribution of resources and fruits to development." (800)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the growing influence of black money on the economy." (869)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the increase in external and internal debt liability leading to debt trap." (870)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the increase in the administered prices of cement, steel, coal and rice in Public Distribution System." (871)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the failure of the Government to implement the Punjab Accord and find a solution to the Punjab Problem." (872)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the failure of the Government to supply adequate quantity of foodgrains to the States for the efficient functioning of the Public Distribution System." (873)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the concern over imposition of new consumer

price index for the industrial workers to the detriment of workers interest." (874)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the attempts by the Central Government to privatise the Public Sector through transfer of the management to Private Sector." (875)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the worsening power scenario in the country with increasing imposition of power cuts in larger parts of the country." (876)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the indiscriminate import of technology to the detriment of indigenous development and self-reliance." (877)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address that only 38% of our population is literate and the new education policy is in fact restricting the education to a few." (878)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about the failure of the Government to protect women from atrocities and implement the

existing protective legislations for women." (879)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about increasing sickness in many industries due to Government's policies leading to the closures, lockout of factories." (880)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about increasing unemployment in the rural and urban areas." (881)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that there is no mention in the Address about malpractices at high places." (882)

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move:-

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to bring down prices of essential commodities." (820)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to liberate India's territory including Aksai Chin from Chinese hands." (821)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to take up with China the question of Tibet's freedom." (822)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to include Manipuri language in the Eighth Schedule." (823)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to provide special assistance to Bihar to overcome its economic backwardness." (824)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any assurance to include the right to work as a fundamental right in the Constitution." (825)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the dangerous consequences of the construction of the Tehri and Narmada dams." (826)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention any measure to deal with

the menace of corruption in high places." (827)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about initiatives to prevent a nuclear arms race in the sub-continent." (828)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about any specific measure to control Kala Azar in Bihar." (829)

That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention the need to take initiatives towards reduction of defence expenditure and diversion of the savings therefrom to eradicate poverty." (830)

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT:
I beg to move:

That at the *end* of the motion, the following be *added*, namely:

"but regret that there is no mention in the Address about the failure of the Government to control the increasing prices of essential commodities as a result of which poor and middle income group people are in great hardship." (938)

That at the *end* of the motion, the following be *added*, namely:

"but regret that there is no mention

in the Address about the failure of the Government in tackling the increasing unemployment problem, which is further aggravated by the Government policy of retrenchment of workers." (939)

That at the *end* of the motion, the following be *added*, namely :

"but regret that there is no mention in the address about the need to privatise public sector undertakings as these lack efficiency." (940)

That at the *end* of the motion, the following be *added*, namely :

"but regret that there is no mention in the Address about the grave situation caused by external borrowings and interest payments thereon which is 32% of the total budget." (941)

That at the *end* of the motion, the following be *added*, namely :

"but regret that there is no mention in the Address about the determination to curb the increasing terrorist activities in the country." (942)

That at the *end* of the motion, the following be *added*, namely :

"but regret that there is no mention in the Address about the arrangements made for the rehabilitation of dependents of persons killed terrorist violence and migrants from Jammu and Kashmir." (943)

That at the *end* of the motion, the following be *added*, namely :

"but regret that there is no mention in the Address about an effective action plan to combat the growing interference in the internal affairs of

our country indirect military aid, aiding the infiltration of terrorists and other unfriendly activities by Pakistan." (944)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the decision and resolve of the Government to develop nuclear capability and manufacture nuclear weapons in spite of the information about Pakistan's capability of making an atom bomb." (945)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the providing unemployment allowance to the unemployed by making constitutional provisions." (946)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the providing special assistance for removing the poverty and backwardness of Uttar Pradesh as the per capita income in Uttar Pradesh is declining in comparison to the national income due to the per capita low allocation for Uttar Pradesh made by the Planning Commission in the Five Year Plans." (947)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the providing natural gas through HBJ pipe line to Kanpur, Etawah, Shikohabad, Agra, Khuraja, Noida and Firozabad in Uttar Pradesh and there by making these areas pollutions free." (1033)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about need for implementation of second phase of Ganga Action Plan for making the Yamuna Waters in Agara pollution free." (1034)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about need for construction of barrage on Yamuna, beautification of ghats and supply of clean drinking water of Yamuna in Agra instead of polluted water." (1035)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about declaring Agra Air-port as an international Airport and providing necessary civic amenities inspite of its being a significant tourist place on the World map." (1036)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the impending danger of pollution as a result of excessive use of coal, gobar and wood as fuel by the people of Agra." (1037)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the urgent need to clear the waiting list of 55000 applications for gas connections since 1984 in Agara." (1038)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about setting up of a gas based power plant instead of the existing two thermal power plants which are likely to be closed down in the name of saving Taj Mahal from pollution." (1039)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the implementation of schemes for the promotion of tourism industry in Agra like setting up of a Civil aerodrome, Taj National Park, Entertainment Centre like the Disneyland, afforestation between Mathura and Agra, Cargo facilities for promotion of exports and permanent Trade Fair Authority." (1040)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about evolving a national programme for electrification of village link roads in the country especially in Uttar Pradesh." (1041)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to formulate an integrated and long-term scheme for the development of Cottage Industries, Agriculture, Fisheries and Minerals, in the country." (1042)

[English]

SHRI NANI BHATTACHARYA (Barrister): I beg to move:

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to take note of the sacrifices made by the Government at the behest of I.M.F., World Bank and Multinationals." (1005)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to take note of the fact that the so-called increase in foreign exchange reserve is only due to external borrowings." (1006)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to take note of the huge national and international debt with its baneful effects." (1007)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the Industrial Policy of the Government which is leading to closure of units and retrenchment and which would enable multinationals to exploit the cheap labour for exporting goods thus cheaply produced to the countries of their origin to repatriate profit." (1008)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to take note of the total neglect of the country's interest in the matter

of imports and export." (1009)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the overt and covert devaluation of the rupee as a continuous process thereby eroding seriously the purchasing power of the rupee with all its attendant evils in the shape of steep rise in prices of all essential commodities including the essential ones." (1010)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to avoid wrong analysis of the reasons for inflation and thereby to avoid wrong measures of combating high prices." (1011)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the breakdown of the Public Distribution System thereby exposing the common man to the onslaught of hoarders, blackmarketeers and profiteers." (1012)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the need to give up wrong policies like 'exit' and 'golden handshake' which would oppress the working class." (1013)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the lack of self-reliance and self-development

in the proposed Eighth Plan." (1014)

SHRI PIUS TIRKEY (Alipurduars): I beg to move:

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not take note of the pressure of IMF., World Bank and multinationals on Indian Economy." (1094)

That at the end of the motion, the following be added, namely :-

"but regret that the Address fails to mention to take note of the fact that the so-called claim of the Government regarding increased foreign reserve is the out come of foreign debt." (1095)

That at the end of the motion, the following be added, namely :-

"but regret that the Address fails to take note of the huge national and international debt with its baucful effects." (1096)

That at the end of the motion, the following be added, namely :-

"but regret that the Address fails to take note of the anti-people industrial policy of the Government, which is leading to closure and retrenchment of workers." (1097)

That at the end of the motion, the following be added, namely :-

"but regret that the Address fails to take note of the total give way of the country's interest in the matter of export and import." (1098)

That at the end of the motion, the following be added, namely :-

"but regret that the Address fails to take note of the overt and covert devaluation of the rupee as a continuous process thereby eroding seriously the purchasing power of the rupee." (1099)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to give any analysis of the reasons for high prices prevailing in the country." (1100)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to take note of the break down of the Public Distribution System to the detriment of the common man." (1101)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to take note of the anti-worker 'exit' policy and 'golden handshake' policy." (1102)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to take note of the character of the proposed Eighth Plan which does not encourage self-reliance and development." (1103)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to mention about rising discontentment among tribals all over the country." (1104)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address for formation of small States for rapid development and well management." (1105)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address for formations of Jharkhand State as demanded by the people of Jharkhand area." (1106)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention to solve the Bodo land problem." (1107)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about the policy on formation of a hill State namely Uttaranchal in Uttar Pradesh." (1108)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to mention about the plight of unemployed both educated, skilled and unskilled youth in the country." (1109)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about the black money menace which is influencing the economy of the country." (1110)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about any concrete timebound steps to be taken by the Government for filling the backlog of reserved vacancies for Scheduled Castes and Scheduled Tribes in banks." (1141)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about concrete timebound steps to be taken by the Government for filling of vacancies earmarked for handicapped in the country." (1142)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about the residential schools for the backward classes and handicapped." (1143)

That at the end of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about the assurance to the workers in public and private sector units against employment retrenchment." (1144)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about increasing production in the handloom industries and the needs to save them from big textile industries." (1145)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does

not mention about the need for distribution of ten essential commodities at fixed low prices through public distribution system." (1146)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about providing uniform and free education to all children of Scheduled Castes and Scheduled Tribes and Backward Classes with boarding and lodging facilities." (1147)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about expansion of Doordarshan services to remote and hilly areas of Andhra Pradesh." (1148)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need to telecast second channel programmes in Andhra Pradesh." (1149)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about the setting up a Supreme Court bench at Hyderabad. A.P." (1150)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about reorganisation of States into small one for administrative reasons." (1151)

That at the end of the motion, the following be added, namely :-

"but regret that the Address does not mention about the formation of Soughern Gas Grid." (1152)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need to declare Hyderabad Airport as the International Airport." (1153)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need for making Atom bomb in view of Pakistan's nuclear weapon." (1154)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need for providing remunerative prices to the farmers particularly to growers of tobacco and cotton." (1155)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about programme to develop twin cities of Hyderabad and Secunderabad as metropolitan cities." (1156)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about concrete steps to be taken for eradication of corruption at high places in the country." (1157)

That at the *end* of the motion, the following be added, namely :-

"but regret that there no mention in the Address about the need for

withdrawal of repressive legislation like ESMA/ NSA, TADA and the urgent need for protection of democratic rights of citizens." (1158)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need for starting workers welfare schemes." (1159)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about infiltration of foreigners into Kashmir and Punjab." (1160)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need for abrogating article 370 of Constitution." (1161)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the steps to be taken to stop the killing of Harijans and other weaker sections in the country." (1162)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about revamping of sick industries in Andhra Pradesh with Central Assistance." (1163)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about covering more

mention about the malpractices prevalent in higher places." (1111)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address fails to mention about the rehabilitation policy for the displaced people due to big dams, industries and other developmental projects." (1112)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address fails to mention about the revival of the sick industries as both public and private sectors." (1113)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address fails to mention about the starvation deaths in various parts of the country particular in Orissa." (1114)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address fails to mention about the need to have a land reform policy for providing lands to the actual tillers only." (1115)

SHRIDATTATRAY BANDARU (Secunderabad): I beg to move:

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about allocation of sufficient funds to meet natural calamities like cyclone in Andhra Pradesh and earthquake in Uttarakashi in U.P." (1123)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention to curb the naxalite menace in Andhra Pradesh and other parts of the country." (1124)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need to provide compensation to the land owners whose lands have been acquired for establishment of defence factories, DRDL, MIDHANA, DLRL etc." (1125)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need to bring a legislation for being capitation fees in schools and Medical Engineering colleges and B.Ed. colleges in the country." (1126)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention about the need to take measures to protect the indigenous industry in the country." (1127)

That at the *end* of the motion, the following be added, namely :-

"but regret that the Address does not mention any time bound programme for imparting education to the tribal women." (1128)

That at the *end* of the motion, the following be added, namely :-

"but regret that there is no mention in the Address about steps to be taken to solve urban housing problem effectively." (1129)

That at the *end* of the motion, the following

ing be *added*, namely :-

"but regret that there is no mention in the Address about the steps to be taken for slum clearance in urban areas effectively." (1130)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about effective check on use of black money in elections." (1131)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about failure of the Government in not providing assistance to the poor weavers in Andhra Pradesh who are practically starving." (1132)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about the Government's failure to arrest the price rise of rice, edible oil, etc." (1133)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about clearing the major irrigation projects of Andhra Pradesh pending with the Centre." (1134)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about clearing of

granting licences to the 33 sugar industries in Andhra Pradesh pending with Central Government." (1135)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the steps to be taken towards early setting of colour picture tube factory in A.P." (1136)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the Government's failure in solving the technical unemployment problem." (1137)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the Telugu Ganga Project for the people of Rayalseema (A.P.)." (1138)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the new incentives to be given to the farmers for augmenting the production in agriculture sector." (1139)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the failure of the Government to provide more funds for National Backward Class Finance and Development Corporations." (1140)

crops under comprehensive crop insurance scheme." (1164)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about any serious efforts to develop tourism particularly in Andhra Pradesh despite existence of such tourist spots like Nagarajuna Sagar, Srisailem, Tirupati, Charminar (Hyderabad) and Vishakhapatnam Beach." (1165)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the need to step up exploration of Oil and Natural gas in vast areas in and around Krishna godavari Basin." (1166)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the need to increase telecommunication services in Andhra Pradesh and to modernise and convert many telephone exchanges into electronic ones in rural areas." (1167)

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address does not mention about the need to deport Pakistani Nationals, staying in Hyderabad." (1168)

SHRI SATYENDRA NATH BROHMO CHAUDHURY (Koraput): I beg to move:

That at the *end* of the motion, the following be *added*, namely :-

"but regret that there is no mention in the Address about manifest intention of the Government for an

early solution to: the long pending Bodoland issue and for bringing permanent peace and prosperity to the Bodos and other tribals in Assam." (1184)

SHRI A. INDRAKARAN REDDY (Adilabad) I beg to move:

That at the *end* of the motion, the following be *added*, namely :-

"but regret that the Address fails to mention about the growing unemployment in the country and schemes to be implemented to generate job opportunities for the unemployed youth." (1302)

SHRI JASWANT SINGH (Chittorgarh): Mr. Chairman, Sir, listening to the hon. mover of the Resolution and the seconder, I wondered to which imaginary land of milk and honey they referred, where nothing, of course, is either wrong or ever went wrong and where this Government and all the previous Congress Governments have always invariably acted only with exemplary deftness and ability and, of course, we have always been wrong. But more, we have also been always wrongly motivated. I do not know how to react to such an absence of reality combined with astonishing lack of modesty.

This debate on the President's Address is a stock-taking of the past. Alongwith, the Government comes forward with the stock-taking of the past and projects programmatically what it intends to do, as a plan of action, for the ensuing year. The debate, therefore, in effect becomes a political audit of the claims of the Government.

In addressing myself to the task of such a political audit, I will divide my intervention to five broad themes: firstly, the management of internal polity; secondly and very briefly, the economic question because unlike the previous two speakers, the real occasion to discuss the economic is in fact the budget and the Finance Bill; thirdly, if I have time, if I am able to ration my time, I will

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refer briefly to what I think is a priority of the 1990's, the management of ecology and environment; fourthly; the question of global change, management of our external relations, our foreign policy.

Finally and most importantly, is the question of national security and Defence, about which, to my regret, I must point out at the very beginning, there is not even one sentence in the entire Address of the honourable the President to the joint sitting of the Parliament.

Sir, I have said that there are five broad themes that I would be considering and the first of those was the management of polity. I will not go into the various questions that arise in the management of polity. I would only refer to three bleeding sores on the body of India, that is, Punjab, Jammu and Kashmir and Assam. Firstly, Sir, I would refer to Punjab. The saga of this tortured State is not just of today, but of a decade. But I do not wish to go into the entire background and cover the whole of the decade of 1980s. The starting point of what we are considering, when we talk about Punjab are really these two boycotts. In the elections of 1991, the Congress chose to boycott the elections. Let me remind my friends on the Treasury benches who have just sung Paeans to the subscription of the Congress Party to democracy, that in the elections of 1991, it was the Congress Party that boycotted the elections in Punjab. All else were participating. But the Congress boycotted. It did not rest content with boycotting the elections. But at the penultimate hour, when the entire process of electioneering had been completed, this Government, the Congress Government engineered to have the elections in Punjab postponed, to start with. That day is the genesis of these elections of 1992 and this Government and the Congress Party was not content merely by having the elections postponed. But it is this Government which crossed and made this nation cross the *Lakshman Rekha* of the inviolability of our election process, that which had never been

crossed earlier. Let it be said to the great credit of the late Prime Minister, late Mrs. Gandhi that even in the elections of 1977, when it became apparent to everyone and when advisors went and told her to cancel the elections in the country as her party was losing, she refused to do it. In the elections of 1991, in Punjab, this Government crossed that invisible *Lakshman Rekha* by countermanding cancelling the election process that had come up to the point of its penultimate completion. I wish to caution this House, Sir, that in the crossing of this *Lakshman Rekha*, we have done something which in the coming decades is going to haunt us. A variety of complexion of political parties can come and go. You can be sitting there and tomorrow, you can be sitting here. If in this manner, for the sake of partisan interest, we play with the inviolability of election process, then we have opened the box of totally unanswered questions and we have opened the process of electoral process to be played for the sake of party interests. The ramifications are very serious. They are still to be explained. This Government and this party owes it to the nation and to this Assembly and we have still to be informed as to why the 1991 elections were cancelled;

Why the Government found it necessary to cross that *Lakshman Rekha* and what the consequences of that cancellation have been. It is in that background that we have to look at the elections of 1992 in Punjab and examine the second boycott. It is a matter of great regret to me that the various factions of the Akali Dals, through a slow-trickle process boycotted the elections. I call it a trickle process of boycotting, starting with one and slowly trickling into boycotting, they moved, I might add with great regret, much more with considerations of fear and coercion than considerations of the interests of the State of Punjab. Slowly as a trickle; one Akali Dal after another, boycotted the elections of 1992.

What has been the result of these elections? The Congress Party with around nine per cent of the 20 per cent of the votes cast, has, I am informed, won about 63 per cent of

the seats; it is for the Congress and this Government to reflect on the unbuilt fragility and imbalance of this result. I do submit that my Party participated in these elections fully. But I submit that the election results in Punjab are not entirely reflective either of ground realities of entire harmony with the will of the people or even of the minimum magnanimity that could have been expected from this Government. It is because I have this apprehension in my mind that I would seek from the hon. Prime Minister a clarification on a statement that he is believed to have made to a magazine that he would be considering or is not averse to considering granting of a special status to the State of Punjab. We are entitled to know and I would wish to know what is the special status that the hon. Prime Minister is thinking for the State of Punjab?

Further Sir, from here, where do we go in the State of Punjab? I would leave some thoughts with you and then move on. I hold that just when the movement in Punjab had begun to degenerate into a regime of desperadoes, of the lawless, masquerading as fighting for a cause, however illogical and inexcusable that cause be, just then you have gone and given them an object representing injustice. You have done it all over again as you have been doing in the past decade. Congress is playing with the State of Punjab. You create a Bihindranwale and then to be rid of your own creation, you go and destroy the mystical symbols of Sikhism. When mindless and unforgivable revenge follows, thousands are killed in Delhi and till date not one has been held to account for that. You arrive at an accord for the State of Punjab, you don't implement it. Sardar Surjit Singh Barnala is elected as the Chief Minister of the State; the Centre emasculates him. Every time when the State of Punjab has surfaced to breathe, the Congress Party has gone and pushed its head under the water, again, always, and unbelievably always for blind party interests only.

In Punjab, the hon. Secorder of the motion spoke, about the spirit of co-operation, working together and so on. In Punjab,

our Party was in the forefront of offering a hand of cooperation, of working together with everyone, of having a peoples front, but you spurned that offer. You have made your bed. The Congress Party, I submit, has made its bed in the Punjab. It has now lie on it. My great regret is that what remains in Punjab will be the people's torment and that India in consequence will continue to bleed.

In Assam, we find yet another example of the profligate and criminally irresponsible decade of the eighties. Not one of the basic causes of the State of Assam has been addressed fully leave alone resolved. The silent and demographic invasion continues. Fragmentation in the minds, psyches and hearts of the people of that land thrives deep fissures remain in that State. On top of it, and inevitably, therefore, arrives the manifestation of ULFA. I will not dwell too long on that. I need three clarifications from the hon. Prime Minister.

Firstly, is it not correct that in the very recent past, in the last week or ten days or so, the Army in act started acting against the ULFA? And it did so for almost fourteen hours. At the end of the fourteen hours, suddenly, you called a stop and asked the Army to withdraw. Indeed, we are entitled to know the details of this. Because, you cannot address yourself to terrorism, insurgency and this kind of raising the banner of revolt against the Republic of India in a stop go fashion. When you fight insurgency, you do not fight it with the aid of traffic signals. If the Army had resumed operations against the ULFA, why were they stopped within fourteen hours of that resumption? We are entitled to know this.

Secondly, you have started talking to ULFA. We are no averse to your talking to anyone. But we are entitled to learn facts. Have you addressed yourselves to recovering from the ULFA the billions of rupees that they had collected through coercion, through kidnapping, through all other kind of criminal activity in Assam? Have you any knowledge of that money and if you have, then what have you done to recover that?

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Thirdly, we are entitled to know this. What is the actual state of these talks with the ULFA? ULFA's spokesman informed us that the Contingent that has to come to Delhi has to come to 'talk about talks'. The Government of India and indeed the Government of Assam inform that these are comprehensive talks that they are engaging in. The Parliament is entitled to know what is this. How do we meet this gap between the Government of India and the Government of Assam's assertions and what the ULFA says that these are merely "talks about talks". I will proceed now reluctantly and unhappily to the problem that we are faced with in the State of Jammu and Kashmir. I have often asked this. That is because, the Government lacks clarity. That is why, it becomes necessary to reiterate what one has always asked, what is the actual nature of the challenge that India faces in the State of Jammu and Kashmir? Is it merely law and order? And if it is not merely law and order, then what is it that we are facing?

I put it to you both as a thought and also as a question that if that Valley of Kashmir—70 miles by roughly 25 miles long—did not have three aspects, would we be faced by this situation firstly if it did not have 85 per cent Muslim population; secondly, if it were not contiguous to a place where did not exist a land wrongly called Pak occupied Kashmir? If the Valley was not firstly 85 per cent Muslim; secondly, if there did not exist a Pak; and thirdly, if there was not a supportive Pakistan, would we have a problem in that Valley? Unless we address ourselves to these fundamental aspects of the problems in the Valley of Kashmir, we will not even be beginning to move towards a solution of this. However, it is not merely a law and order problem; and if it is an externally abetted and aided insurgency, what are we doing about it? This externally added and abetted insurgency is now going on in one form or the other for the last so many years; since the last three years it has taken a more extreme form. What is that the Government of India intends doing about it? Is it merely to send

feeble and partisan delegation to the U.K. which will with decreasing conviction, attempt to explain our position to unbelieving audiences.

I would like to have another clarification from the hon. Prime Minister because this delegation while in the UK had publicly announced that elections would be held in the State of Jammu & Kashmir soon after the elections in the Punjab had been concluded. On what authority, on what basis, on what foundation, has this absurd assertion been made in the U.K., we are entitled to know? And the Government owes it to this Parliament to explain this statement issued by a delegation which was officially sponsored.

I wish to analyse at some length the Pakistan factor in its involvement in the beautiful Valley of Jammu & Kashmir; and I will merely list out the sequence of events in the week of 5th and 12th February; and from that, I would put it to you and to the Government what I think are the aims of Pakistan and what I believe ought to be the response of the Government of India. On the 5th of February or so, two Premiers met. I am astonished, whenever the two Prime Ministers—India and Pakistan—meet, our headlines invariably say, "Warm Rapport struck." And we were informed in India that a very warm rapport had been struck between our hon. Prime Minister and the hon. Prime Minister of Pakistan. Before this warm rapport had chance to appear in print, the Prime Minister of Pakistan was back home; and he had issued a statement; he had called for an officially sponsored general strike in the whole of Pakistan; and had summoned the Pak National Assembly for a special meeting. Simultaneously, on the 6th of February, Secretary-General of Pakistan Sharyar Khan raised the ante to include the nuclear angle by formally announcing Pakistan's nuclear capability. Simultaneously and sandwiched in between, the High Commissioner of Pakistan issued an objectionable statement, world objectionably in Delhi itself. On the 7th of February, the Pak National Assembly met and it passed a resolution supportive of what is happening in the State of Jammu & Ka-

shmir. On the 8th of February, a general strike was called in the whole of Pakistan. On the 9th of February, the Pakistan Prime Minister visited Muzaffarabad and addressed a public meeting where he spoke in strident terms.

And, on the 11th of February the Jammu and Kashmir Liberation front led by Amaullah Khan - - who incidentally travels on a Pakistani passport, whatever the disclaimers of Pakistan might be, who travels on a Pakistani passport, who when extradited from the United Kingdom sought shelter in Pakistan - - arranged this march to the Line of Actual Control. I find it necessary, very briefly, to recite the incidents of this week of 5th to 12th of February only to highlight, as per my understanding of what the aims of Pakistan were and continue to be they are two simply stated aims:

Firstly to raise the political temperature of revolt within the Valley to the level that was there in early 1990.

Secondly, to internationalise the situation in the Valley of Jammu & Kashmir.

I put it to you, that it is for the Government to explain to us whether and to what extent, Pakistan has achieved its first aim of raising the temperature. But so far as the second aim is concerned, I am left with some very grave doubts in my mind and from those doubts arises this question: Why when these events of 5th to 12th February were unfolding themselves I would like to understand why did the Government summon the representatives of the five permanent members of the U.N. Security Council and hold consultations with them? Implicit in that, however well - intentioned, implicit in that became an internationalising of the situation in Jammu and Kashmir, precisely that, which Pakistan wanted and therefore precisely what our aim ought to have been to deny to them. The Government owes it to explain it to Parliament, not just the events but certainly this conduct.

In this context though I will be coming

back and referring to this twice again, because I give it the utmost importance, I do wish to caution the Government and with a sense of somber realism and responsibility, I wish to put it to you, that the two nations India and Pakistan are respectively not entirely in control of the situation in the State of Jammu and Kashmir. And if they are not in control of the situation, I apprehend very gravely, the two nations drifting into conflict. I will analyse this at some length when I point out the greatest lacuna in the President's Address which is total silence about defence and security related matters; but I find it necessary in the context of Jammu and Kashmir to strike that cautionary note here itself now even though I will be repeating it twice more.

As I said at the very beginning, the second aspect of my intervention, which I had listed at the beginning and to which I wish to refer to is the economic. I had even then said that the debate on the President's Address is not the right occasion to discuss in any detail the economic aspect. But I do wish to make just two or three points.

Our party has consistently and well before the Congress party adopted this path, stood for de-regulation, lifting of unnecessary bureaucratic controls and for liberalising the economy so that the creative genius of India may flower. But let me state clearly that just as we find it unacceptable this absurd State control of the creativity of India, equally it will not be acceptable to the BJP if the State control of the economy is replaced either by the IMF control or the World Bank control.

I would like to say that the BJP is convinced in its mind that a nation of the size, a nation of the immense creative wealth and ability of India cannot be easily made economic subject of anyone. If foreign capital is to be invited into the country, if foreign entrepreneurs are to come into the country, we do not necessarily treat that as any adverse development. We do however feel that this liberalisation, the entry of foreign entrepreneurship should firstly have been preceded

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by internal opening up of the economy so that our industry for long protected by artificial barriers got used to competition before external competition enters the arena. And secondly we are not convinced in our minds that breakfast cereals or beverages or fast foods, etc. are really the priority of foreign entrepreneurship or of foreign capital that India requires.

Just one more thought on the economic, I would like to make. We did not earlier subscribe to the God of centralised economy. We did not subscribe to it because we do not believe in that. Equally we do not subscribe to this new God that you are now flaunting, that is, the God of market forces. If the first God, you now say, was false God, how are we to believe that this new God that you are pushing forward is the God that we are to believe in. Further, if 350 million Indians, I have said this earlier, live below the poverty line and hence are not part of the market at all, how then will they benefit by the unleashing of market forces remains a question mark in our minds.

About the economic aspect there will be time and occasion when the Budget is discussed.

I find that I do not actually have sufficient time to discuss in any length what I had wanted to, that is about the management of ecology and environment. Let me just leave one thought with the Government. In the management of environment of our country or the total ecology, you have to have the people's participation; the pole themselves must feel that it is part of their own *sanskriti*; they are doing this because it is their own. Environmental consciousness will otherwise not rise. I have no time to elaborate this point. Let me leave it here by saying that at the present moment, this entire field of environmental consciousness, activity, ecology, etc. has firstly become too elitist; too much of metropolitan drawing room talk and secondly it has become too Government oriented. Unless you reverse this and make

it more people oriented, we will not move satisfactorily in that direction.

Sir, I have two very substantial points to make. One is the efforts of this Government to meet the challenge of global change in the management of our external relations, our foreign policy; and the second, which I will be coming to subsequently, is about our security policy and defence.

The Government has explained succinctly and with their explanation, I find no difficulty that the Government's foreign policy priorities are to maintain the unity and territorial integrity of India, to ensure our geopolitical security by creating a durable environment of stability and peace in our region and to build up a framework conducive for the economic well-being of our people by encouraging a healthy external economic environment; and just one more hope, which is, that the 21st century would be an Asian century.

I have no difficulty in accepting these aims. But, I have difficulty in accepting the management of our foreign policy, in the attainment of these aims and I will just take two of these. One is to create an environment which is conducive to our long term and stable security. The second was about foreign economic policy. As I have said earlier that if one of the foreign policy aims is the creation of a lasting and durable security environment and if the Foreign and Defence Policies be the two sides of the same coin and if indeed the Defence Budget be the price that we pay for our Foreign Policy then the single greatest difficulty that I have is that the President's Address to the joint sitting of the Parliament is silent on security. I find this a very great lacuna in the Government's thinking and in the Government's projection of Security related issues. What the Defence aspect of it is, I will come to it subsequently. But first about the Foreign Policy aspect which I will cover briefly. On Foreign Policy also there are three aims, and the third aim is the creation of a suitable climate so that our foreign economic interests do not suffer. This Address of the President is yet again

very silent on the contents of Foreign Economic Policy. The Government has informed us that our destiny lies in Asia and expressed a hope that the 21st Century will be an Asian Century. I will require of the Government to define this Asia because I am not sure in my mind that the Government has a clear concept of what they are talking about not just geographically but almost culturally of what this Asia is? I would want a definition of this Asia from the Government.

Secondly, I want an explanation from the Government as to why the President's Address is yet again so silent on Afghanistan? Is Afghanistan not part of this Asia? Is Afghanistan not directly concerned with the security concerns of India?

Thirdly, I would also expect from the Government in terms of our foreign economic policy, why there has not even been a reference to South East Asia to ASEAN or to the challenges posed to our Foreign economic policy in that region? I will share a thought here. I believe that upto about the end of 1989, a great global fault line ran through the planet earth and that global fault line ran along the Berlin wall. Between 1989 and 1991, that fault line was got repaired. It is my apprehension that the very first beginnings of a new hairline, global fracture is appearing and this global fracture will run somewhere, it is my feeling, that will run somewhere through what we now call West Asia and it will join West Asia with Africa and the question of the rich and the poor. I would like the Government to inform us of what their projection are, about the future and about the emerging world order because unless they are clear, these three aims that the Government speaks of in Foreign policy terms are unattainable aims. That is why I seek clarifications from the Government on Afghanistan. Afghanistan a new statement is being spoken of. But as a settlement it can at best only be a first step towards rebuilding the nation, then given Pakistan's strategic aims in Afghanistan, given the Central Asian ethnic pulls in Afghanistan, given the demise of the earlier UN settlement...

17.00 hrs.

...because the signatories to that U.N. Settlement were the Soviet Union and the U.S.A. and the Soviet Union no longer exists. So, the earlier U.N. Settlement has died with the Soviet Union and despite our token 50,000 tonnes barter wheat deal with the Afghanistan, what exactly is India doing to influence the developments in the situation in Afghanistan so that our national interests are safeguarded in an evolving situation? And I particularly refer to this lacuna of Afghanistan because the Government is equally silent about yet another area of very great interest in the world-wide global situation to India and that area of interest is the crescent of Central Asian Republics. With the Central Asian Republics India has long and a historical association, going back not just to Chengiz or Taimur but indeed one of the Uzbek leaders of the medieval ages - Babar, entered this land and changed the course of the history of India. The linkages of India with Central Asia are not of today. They are ancient and they are historical and if we forget these linkages, we forget them only at the peril of our national interest.

I wish to share some thoughts about Central Asia because I think the Government of India is neglecting this area. All that they have done in the recent past is to send yet another delegation, indeed comprising of some eminent parliamentarians — some friends from the treasury benches — but that is no alternative to real action where these new Republics have suddenly emerged. There republics that have ereged were unwilling partners in the change. They did not want that change. The change that has come up in the former U.S.S.R. has come about despite the Central Asian Republics. They wanted the continuation of a central single authority and they continued to remain tied to Russia — economically and technically for manpower etc. Yet there exists many differences with Russia that have evolved or emerged. The questions that arise in these Republics are: Are their national boundaries settled; Is their real

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nature Islamic; or are the ethnic tribal loyalties more ascendant?

Unless our foreign policy thinkers, our foreign policy staff and the Government do not address themselves to it, we will not be moving satisfactorily in this crucible of mankind that is Central Asia. But the challenges that are faced by the Central Asian Republics are not dissimilar to ours. They are faced with the economic challenge, security related challenges and the challenges of nation-building. They have not earlier known either nationhood or any other form of governance than totalitarian or communism. What is of signal interest to us, of central concern to us is that if Pakistan sees in these Republics the kind of strategic depth that it has always sought and if the Republics want a route, a route of egress, a land route, which will take them out from these confines to a sea port, and if Karachi is being offered and if that be Pakistan's objective of gaining strategic depth by association with the Central Asian Republics, then obviously it ought to be our aim to deny them precisely that strategic objective. If the Caspian Economic Cooperative Council has become an arena of contention between Turkey and Iran, here again is an opportunity for us.

I want to know what is the Government of India doing on both these issues.

I have no time to dwell on the aspects of taking initiative where initiatives are timely and appear to be taken with Indian national interests uppermost in mind and not as if our decisions are subject to someone else's approval or someone else's veto. I touch upon the instance of restoring full, diplomatic relations with Israel. I do not wish to elaborate the point but, I do wish to leave a thought whether commercial interests and trading interests both with Taiwan and South Africa ought not to be extended so that at this time when in South Africa there is a large population of Indian origin whether it is not timely or right for India to move into an arena of greater cultural trade and commercial

links. It is a matter on which we would like to share at the Government's thinking.

I come, Sir, to national security and Defence. As I said at the very beginning and in the middle of my intervention, in this entire Address there is not a single word about Defence. Even the phrase "national security" is not used. I cannot believe, Sir, that this is an oversight because even from the Congress Party one cannot expect such carelessness. And it is not an oversight, then it is even more troubling because, as we to infer from this that no national security issue trouble this Government, that the state of our Defence preparedness is so perfect that it is self-evident and there is no need to either explain anything or clarify anything or even to refer to it? I am not convinced Sir, and I treat this as a very serious lacuna.

17.7 hrs.

(MR. DEPUTY-SPEAKER *in the Chair*)

I wish to emphasise five aspects of the national security, firstly, the danger of drifting into conflict; secondly, the state of combat readiness of our Armed Forces; thirdly, the question of weapons procurement; fourthly, about our critical dependence on the strategic raw material, oil; and fifthly, Sir the corrosive consequence on the Armed Forces of prolonged exposure in roles of aid to civil authorities. I will also Sir, under Defence, be constrained to advise the Government yet again... (*Interruptions*). As I was saying, Sir, I will be constrained to advise the Government yet again on the issue of Bofors. But then what is the danger of drifting into conflict is...

SHRI P.M. SAYEED: Is Bofors there in the President's Address?

SHRI JASWANT SINGH: No, I am introducing it.

AN HON. MEMBER: It is the amendment that has been moved.

SHRI JASWANT SINGH: I just submit,

Sir, that the nation is in danger of drifting in to conflict. I will be referring to it yet again in conclusion, so I should leave this here and why I am worried about this drift in to conflict in the context of our preparedness, our security concerns is because, with a great sense of responsibility I put it to you that the state of combat readiness of our Armed Forces is not entirely happy and the principal reason why it is not entirely happy is on account of three strategic shortcomings. The first shortcoming to which we have addressed ourselves, I believe the Government is seized of the matter, but about which we have not yet found a satisfactory answer, is the question of weapons procurement. With the explosion and the demise of the USSR our 70 per cent quantitative dependence for weapons, ammunition and spares on either the Eastern Bloc countries or the Soviet Bloc, is now in total jeopardy. It is not just question of seeking alternative sources of supply because before seeking the alternative you have to fill a gap, firstly, of continuing with the existing in a state of combat readiness and continuing with the existing in a state of shortages where the source of supply has dried up and still maintaining combat readiness. I am not sure that the Government can answer me affirmatively on all the three.

Secondly, between the procurement of weapons and arranging an alternative source of supply, there is a gap. By the time the alternative source comes in and the supply starts flowing in, there is a hiatus and in which hiatus your troops have to be inducted, married to this equipment, trained on this equipment and enable to use this equipment. It is defence weaponry that we are talking of it is not like grocery that you go into a shop and buy it of the shelf and start using it immediately. It is a matter of the deepest concern to me and it is a matter, because of which I am constrained to point out that the combat readiness of our Armed Forces is not satisfactory and this is an aspect of the strategic imbalance in which India is currently placed.

The other major worry of the Defence

Ministry is- there is not even a single reference to it our critical dependence on a strategic raw material, oil. We were dependent on Soviet supplies; either there were Soviet supplies or there were supplies arranged by the Soviet Union through Iraq. Both these sources are no longer available now. Paricularly, I do not say entirely, these were the sources. If these two sources are no longer available and if temporarily the Union Finance Minister has not raised the petroleum prices. It is not because that he is not aware of the critical strategic imbalance; it is because that he wishes to win false accolades. Heaven forbid, but if there is a hiccup on oil supplies at any time, I put it to you in all seriousness that our Armed Forces will be very seriously affected. This is the second shortcoming and it is a strategic shortcoming.

The third shortcoming is, what I call, the corrosive consequences of prolonged employment of Armed Forces in aid to the civil authorities. I put it to you that the troops have not had a chance to train and if the troops have not had a chance to train and if you employ them year after year, month after month in a role for which they are not meant, then a price has to be paid somewhere and that price is combat readiness. That is why I point out to you that these three strategic deficiencies when combined with the absence of sufficient combat readiness enjoins upon me to repeatedly warn this Government about the danger of drifting into a conflict.

Sir, I am sad to have to refer to Bofors, but I must refer to it. I have, were with me a copy of the Swedish newspaper, *Dagens Nyheter* of 17th February. I would not read from it, but I would show you the headlines. I put it to you that after seeing the headlines persuade the Government and the treasury benches there are four or five very pressing reasons as to why they should pursue Bofors relentlessly and not in a manner as if to bury it as has done previously, because Bofors has a life of its own; everytime anybody tries to bury it, it resurfaces. I put it to you as a warning to this Government that unless you

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finally punish the guilty in the case of Bofors, Bofors will keep on resurfacing. It is only a caution. It is imperative that Government replace its present deliberate drift in the investigation of Bofors with some purposeful action because four very important issues are involved in it. The good name of a former Prime Minister of India is involved.

It is the former Prime Minister of India, whose name they do not hesitate to take on each and every occasion. If a good name is involved and if it is a headline there, it is a name around which all kinds of accusations are made in the newspapers then it is incumbent on this Government, even if he is no longer the leader of their Party -- it would be incumbent upon this Government -- to clear the good name of the former Prime Minister of India. That is one reason why this Government must act on Bofors.

There is another reason why the Government must act. In this report, which I have translated -- but I am not going to repeat -- they have made the most objectionable kind of statement and allegations about the collectivity of the Indian politicians. If statements of this kind are being made about the collectivity of the Indian political leadership, then that statement is not just about the Indian political leadership, it is about the nature of the Indian State, if such aspersion are cast on the nature of the Indian State, it becomes incumbent on the State to clear the name of the State of India. That is also why, it is incumbent upon this Government.

I refer then to weapons procurement: the third reason ever since Bofors, the whole system of weapon procurement in the Ministry of Defence has virtually come to a grinding halt. People are not ready to take decision and they are not ready to take decisions because you are not ready to punish the guilty. For the sake of India, for Heaven sake, restore that sense of confidence in the Ministry of Defence. You will not restore that sense of confidence unless you act on Bofors. That is the third reason.

The fourth reason is please for the Heaven's sake in India at least, re-establish accountability. I find it very discouraging. Corruption is not just matter that is endemic to us. You hear about corruption cases in Japan, in Denmark and in the Western countries. You hear about them in the United States and everywhere. In all these cases, someone or the other pays the price. Somebody or the other is held to account. It is only with us, even when corruption is proved, even when the greatest of misdeed is established, even when that is done, no one is held to account. Here is this Bofors, a self-evident scandal of arms trade of the greatest proportion that independent India has witnessed. No one is yet held to account. These are amongst four or five reasons which I felt. I enjoin upon this Government to please act on Bofors. If you do not act, it will keep on haunting you.

I will conclude by just two thoughts. The hon. my good friend, Shri Pawan Kumar Bansal spoke of the new renaissance of Indian society. I wish I could share with him his optimism and enthusiasm. I respect his sentiments. I do believe that the two principal challenges that this Government faces today in the context of this Address by the President of the Republic are indeed -- rebuilding the nation and to provide this nation, which is the Second responsibility, with the security that is the bounden duty of this Government.

I would conclude by sharing with you some lines of what I had written in some spare movements.

I submit not very much of what Marx predicted in his writing turned out to be true except for one vital insight and that vital insight is: Technology transforms the culture. Industrialisation is both the consequence and the breeder of technological innovation. We in India are precisely at that stage and our culture is under that inevitable assault.

I share what Shri Pawan Kumar Bansal said that in effect therefore our society is in peril as never before. I do consider this to be

the principal task of this Government because I hold that, at the bedrock of our nationhood, at the very cellular core of it, lies Indian society. You destroy Indian society and you will destroy the Indian nation. Therefore, you have to protect that society and bring order into it. But for doing that, you will need to redefine the national ethos. This is the first thing to be done.

You will have to reawaken the spirit of India enabling cultural definition within the existing political framework of India. That is the central issue.

Secondly, given the nature of governance and given the three bleeding sores that are on the body of India, I can only hope that one day soon this bloody tide will subside. But it would not subside unless tourniquets of compassionate caring and good government can be applied. I am not convinced of any of these qualifications. I say this with great restraint that unless tourniquets of compassionate caring and good government are applied to stop this haemorrhaging, and bandages tied to the wounds so that they can slowly heal even if the scar remains, I am afraid, we will continue to be in for very bad times.

Finally, let me again at the cost of being boringly repetitive, caution against drifting into conflict. If such a situation continues, I wish to state yet again with sombre realism, and a sense of responsibility that our land and our people will be engulfed by yet another conflict. This time when the local strategic balance disfavors us, when the global climate would be averse to any such occurrence, a drift into conflict is the most irrisolute way of preparing the nation for the most ultimate of tests. It is the responsibility of this Government. I consider it my bounden duty to caution this Government and to warn it.

Thank you very much.

[*Translation*]

SHRI RABI RAY (Kendraparda): Mr. Deputy Speaker, Sir, while participating in

the discussion on the Motion of Thanks on the President's Address, I would like to submit only this much that today the country is passing through a crisis situation and people all over the country are eager to listen to the arguments put forward during the debate on the Motion of Thanks on the President's Address.

With reference to the speeches made by two of my friends, I would like to say only this much that they haven't said anything to evoke comments from us. Mr. Deputy Speaker, Sir, I would like to quote the Preamble to give a new direction to the discussion.

[*English*]

I quote the Preamble:

"WE, THE PEOPLE OF INDIA, having solemnly resolved to constitute India into a SOVEREIGN SOCIALIST SECULAR DEMOCRATIC REPUBLIC AND to secure to all its citizens:

JUSTICE, social economic and political; LIBERTY of thought, expression, belief, faith and worship; EQUALITY of status and of opportunity; and to promote among them all

FRATERNITY assuring the dignity of the individual and the unity and integrity of the Nation...

[*Translation*]

Mr. Deputy Speaker, Sir, the Indian Constitution belongs to the 80 crore people of this country, and I can say with certainty that for them it is the Bible, the Koran and the Vedas. The goal of the nation, its objective is placed in the Constitution. I would like to comment on certain observations made by the President in his Address echoing the views of the Union Cabinet it says

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[English]

".....The new industrial policy aims at consolidating the gains of the past decade, and imparting a fresh impetus of Indian industry for enhancing its efficiency and productivity. The policy has already shown significant results:...."

[Translation]

Anything more untrue than this remark cannot be placed before the Indian Parliament. It has no relevance to the prevailing situation in the country. I would be failing in my duty, if I don't quote the views expressed by Mahatma Gandhi, 72 years back, in 1919 on the miserable condition of the country's weavers. I would like to do this because from the President's Address, it becomes clear that the Government of India has not only forgotten Mahatma Gandhi's visions in its policies and acts, but has also given it a death blow. The ideals of Swadeshi, Swaraj, Self-reliance and Employment envisaged in the Preamble have not only been done away with, but this country has also been turned into a colony, 95 per cent of our 80 crore strong population live below the poverty line. I would like to quote a letter written by Mahatma Gandhi to the sisters of the country, on September 14, 1919:

[English] "To my Sisters"

"I want to talk to you on a matter simple and yet of very great importance, a matter on which depends, and without which is impossible the salvation of India. Man in his stupidity may forget his duty towards woman, but should that prevent woman from doing her duty towards her sisters...."

[Translation]

With regard to the incident involving the Harijans in Andhra Pradesh, Shri Ram Vilas

Paswan mentioned during the Zero Hour that despite an assurance from the Government that the matter would be looked into, all the accused were acquitted, due to lapse on the part of the Government. In this regard, I would like to quote what Gandhiji has written:

[English]

"I have received a letter from Dohad giving news which is shameful to us all. The correspondent writes that the women of the Dhad community there who cannot procure work which may be done at home go out for labour, which they procure at the price of their chastity.

The male members of these women's families - craven creatures - know this fact but are sleeping over it. I have used the word Dhad for this community, but they are weavers. I do not know why some weavers are known as Dheds. But if we always keep in mind the sad fact that, in spite of their clean calling, these people are regarded as untouchables, some of us are sure some day to be free from the sin of untouchability. As women for want of other work have to go out for labour, so also have men. Hence, when they saw that I was ready to supply them with yarn, they pledged themselves to do no other work than weaving provided I guaranteed to them a regular daily supply of a maund of yarn. My correspondent further informs me that the chief reason why they took this pledge was their knowledge of the immorality I have referred to. You may rest assured Dohad is not a solitary sink of this iniquity. When I was in Umreth, I was told that most of the women there added to their little income by winnowing pulses for merchants. They have to go to them to receive and return the pulses and there they have to put

up with all sorts of indecent jokes and abuse. It has been my misfortune to hear this tale of woe at numerous places during the course of my four years' wandering throughout India. It seems to me that a hundred years ago, when millions of our mothers used to spin cotton, such things must not have been happening. I therefore beg to request my wealthy and educated sisters that, if they are anxious to protect the chastity of their poor sisters, they must take a prominent part in the movement for handspinning and handweaving."

[Translation]

Mr. Deputy Speaker, Sir I had quoted from Gandhiji letter to the sisters of the country, written 72 years back. It has been claimed here that the new industrial policy would provide employment to everyone. I would like to submit here that India today is an investigative journal... It has brought to light certain things happening today, which are much similar to the ones Gandhiji had written 72 years back.

[English]

"The wheel has stopped spinning in the potters' village of Aruvacode. And its inhabitants have switched to a calling no less old. Edged out of their traditional profession, the women of this hamlet, nestled in the verdant hills of Malappuram district in Kerala, have over the years taken up an altogether different vacation to survive: prostitution. And the entire village has become in a way an extended brothel."

[Translation]

Mr. Deputy Speaker, Sir, you will be shocked if I read the whole thing, which is much akin to the one Gandhiji wrote 72 years back. Lastly, I would like to quote from

India Today's report which brings to light the pitiable condition of the women in potters, village of Aruvacode in Kerala:-

[English]

"The women of Aruvacode are trapped. Many Malayalees returning from the Gulf head straight for the village. And though the women regularly visit the Government Hospital at Nilambur for a check-up, many suffer from sexually transmitted diseases. Says Dr. E.K. Ummer: "Almost 99 per cent of them are carriers of syphilitic viruses. Even AIDS can't be ruled out as there's no facility to detect it."

Yet they carry on unaffected. During the Onam celebrations they propitiate their Kula Deivan (clan goddess) Mariamma "to help our women get more customers today." And each year, it seems, the deity answers their prayers."

[Translation]

Mr. Deputy Speaker, Sir are you aware of how the wavers of Andhra Pradesh are starving to death? When the situation has deteriorated to such an extent, should we not raise our voice in Parliament in this regard? Should we not take it into consideration? Will we be in a position to fulfil the responsibilities entrusted us by the eighty crore people of the country whom we represent?

My Deputy Speaker, Sir, it is stated in the President's Address that the country has achieved prosperity due to New Industrial Policy; but I want to point out before you in this connection that no doubt the N.R.I.s America applauded the budget very much. However, some young economists staying in America Nand Kumar Chaudhri, Prof. of Economics University of Toronto, Canada, Suresh Desai, Ramesh Diwan and Vaman Rao wrote letters with a have heart criticising the privatisation of industries and these letters are being published in all the

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newspapers. They want to tell the Indian community through a letter that:

[English]

"Whatever the shortcomings of the public sector, there is no basis for the presumption that once these enterprises are privatised, they will automatically become more efficient. The record of the of the private enterprises has not been very encouraging and the experience with privatisation fails to provide any confidence in its efficacy as a means of enhancing productive efficiency."

[Translation]

Are these N.R.L.s who fled from India to keep their black money in foreign countries, right assessors of Indian economic policies? They take money from India whenever they get opportunity. When they support the economic policy of the Government it is published in the newspapers. But nobody bothers to pay any attention on the views of these youths living in America who are in real terms concerned over the destruction of Indian economy. They are painfully witnessing the way in which the country is being exploited and the manner in which we are losing our economic independence. They are in distress and they have written about it to you.

Mr. Deputy Speaker Sir, in the context I want to say that an eminent citizen of America named John Hans Nambale has in his letter told the Indians that:

[English]

"The question I would put to third world nations, or any nation, is this: do you want to see your sovereignty slowly eroded and your traditions slowly die? Do you want to become slave labour for interna-

tional capital? Or would you rather drop out and form your own regional groupings and slowly build your nation on a solid foundation by free trade with your neighbours and free initiative at home? You do not have to give up scientific and technical advancement. These can be taken over and used by anyone. But it is better to acquire them slowly in accordance with a way of life that is congenial to you than to give in to foreign domination. If you lose your freedom as a nation, it may be impossible to get it back.

If your country really desires and deserves to improve its lot in life, then you will do it on your own. No amount of foreign aid or foreign loans will help you. They may hinder you, but they will not help you. They may make a few individuals rich but will not help the country as a whole. Forget what you hear about the world being completely interdependent. That is only internationalist propaganda."

[Translation]

Mr. Deputy Speaker, Sir, Indian teacher and youths having true feelings of patriotism in their hearts presently staying in America and some Americans too who love India have such a view as I have just read before you. It reveals that the country is going from bad to worse and the question before us is how to safeguard the country, which in Shakespearean term is "to be or not to be". The question is whether we will be able to maintain our unity as one nation or not. As such instead of wasting time on futile arguments regarding the President's Address, we should rise above such petty things and work for safeguarding the country. I have stood here for this. I have no doubt that this "is a Government of national humiliation" which has mortgaged the country in foreign hands. Such ideas cross my mind and you must also be thinking that the traders who came under the banner of East India Com-

pany tempted the king. Subsequently wars were fought and we lost our independence for two hundred years. Is this august House not in a position to distinguish between slavery and freedom. Are both these words synonyms. Is there no difference between the two? The President's Address throws light on the attitude of the Cabinet. As such I am raising this basic question whether we shall ourselves free.

[English]

We are not free agents to decide our political and economic future. This Parliament has been reduced to a rubber stamp.

[Translation]

As such the manner in which John Hans of America is saying that we will become bonded labours of International capitalism; and there is no doubt that we have actually become bonded labourers. The difference is that the East India Company came with a gun boat and defeated us in the Battle of Plassey. The G-7 nations who are the industrialists nations have their hold on the World Bank and I.M.F. They may have not come with Gunboats but they have inflicted an attack on our minds and livelihoods. as such I want to ask you whether anything else is still left? I have the newspaper "London Economist" in my hand.

[English]

Mr. Lawrence Summers, Chief Economist of the World Bank, sent a memorandum to some colleagues on December 12th. The Economist has a copy. Some of the memo has caused a fuss within the Bank. Mr. Lawrence Summers says:

"Just between you and me, shouldn't the World Bank be encouraging more migration of the dirty industries to the LDCs? (LDCs means Less Developed Countries.) I can think of three reasons.

"The measurement of the costs of

health impairing pollution depends on the foregone earnings from increased morbidity and mortality. From this point of view a given amount of health impairing pollution should be done in the country with the lowest cost which will be the country with the lowest wages. I think the economic logic behind dumping a load of toxic waste in the lowest-wage country is impeccable and we should face up to that."

Mr. Deputy Speaker, Sir, you can imagine how bold they are. Our country is a backward one where toxic waste and dirt are dumped. We are considered as guinea pigs. They could boldly take such a step because the Government under Narasimha Rao has surrendered to the World Bank in respect of our economic matters. Due to these developments they have become bold enough to dictate us perhaps, they may have asked them to dump in toxic and dirt industries in India. The economist writes as to why this was written. This writing exposed the matter and it came to the notice of the public.

Mr. Deputy Speaker, Sir, I would like to point out that these three institutions - World Bank, International Monetary Fund and GATT II - can be proved dangerous for us because it is the history of the International Monetary Fund that all those countries who have taken loan from it, have become victims of fierce famine and monopolism. Seventeen countries have so far been victimatised in this way. While I was the Speaker I got the opportunity to go Argentina. I noticed there that there might be a military coup at any time. Today there is democracy in Argentina. The reason for this apprehension is that at present Argentina is in full control of the World Bank. I shall tell you about Chile. At the moment it is a democratic country. Around 15-20 years ago Indey was an eminent Marxist Leader. The way Shri Namboodari-pad came to power in Kerala on the strength of votes, in the same way Shri Aywin became the President of Chile by the people's support. He was bent upon to nationalise American property. He had made a commit-

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ment to the people of Chile in this regard. When he was going to implement it he was murdered in the President's palace. Thereafter, distatorship came. His wife returned to the capital of Chile from her exile. I was happy to know that about 10-15 lakh people came out on the roads defying the military dictator to welcome her. Then the military dictator realised that he would not be able to run the Government. Consequently, democracy was restored there recently. Will India reduce to itself another Latin American country. Today, our veteran leader, Shri Namboodaripad has given a statement that if the present trend of foreign debt continues, it will reduce India to a Latin America country. I fully agree to his views.

Mr. Deputy Speaker, Sir, it is happening. The Government has done it. Then what is the sovereignty of this Parliament? Is Parliament independent? Is Parliament sovereign? Is the sovereignty to or view people who are representatives of 80 crore people intact? I am asking this question to the House and the Parliament of India. If we lose economic independence, it is quite obvious that we would also lose political independence. There can be no two opinions about it. Then, should we pass the Motion of Thanks on the President's Address? Is it proper? That is why I am placing these facts before you today. It is very painful. When we announce proudly that we are the largest democracy in the world and our Parliament is supreme, my conscience advises me to forget all this because, the Government of our country has mortgaged country's sovereignty.

Then what should we do? Where should we go from here. Just watch as to how our Countrymen are being deprived of their bread? The Government is a party to it. It is intolerable. Instead of holding a debate on President's Address in a stereotype manner, it should be held on basic problems facing the country, I want that the standard of debate should change. I was in great distress eight days to, when I knew an Ameri-

can Senator., Mr. Allan Chreston saying that our Parliament as well as the American Senate are sovereign. He, in his capacity as a Senator, introduced a bill under the title Developing Country Demilitarisation Act, 1992. In the Bill, he said that India is incurring comparatively more expenditure on its defence. According to him, since our G.D.P. is above 3.6 per cent, we should restrict our defence expenditure. It is the responsibility of the Parliament of India to increase or decrease the expenditure on defence. It is none of their business. It is our internal matter. We can quarrel here. Will an American Senator issue direction to us as to how we should increase or decrease our military expenditure? Countries to which it would be applicable?

After going through the new industrial policy, I describe it all a symbol of slavery. Shri George Fernandes used to be the Minister of Industry from 1977 to 1979. During his tenure the multinational company Coca-cola was asked to pack up from India. It is because they came with a meagre amount of Rs. 1 lakh or Rs. 2 lakhs and repatriated Rs. 21 crores to their mother country within a period of 10-15 years. I alongwith Shri Somnathji and George Fernandes have been watching for last one month how the Coca-Cola company has re-entered Indian market. How can the small scale industries stand in the face of competition from campines like Coca-Cola, Pepsi Cola and Union Carbide. There are only 3 per cent people in our country who have acquired American standard and by importing foreign goods for them, we are ruined. How will the Parliament tolerate such an insult for the countrymen. It is painful for all of us. Shri Shukla, IAS was a Secretary in the Ministry of Finance, I came to know that he has not been given any posting. What was his fault? He was our consular representative in Geneva in 1989. He had to negotiate with the Multi-national Corporation and the I.M.F. He used to speak a lot for India.

[English]

He must be the top negotiator.

[Translation]

The world Bank and the I.M.F. pressurised not to keep him deployed there. Since he was creating obstructions, he was removed from there. After ousting him, Shri Ernest Stead, Managing Director, I.M.F. told the India authorities:

[English]

"You have already earned one million dollars." The fact is you have ousted Mr. Shukla, who was fighting for the Indian citizens.

[Translation]

Somebody else must have been posted here in his place? Now he will follow the states of International Monetary Fund and World Bank. We are deliberately creating... Mir Jafars and traitors and giving rewards to them. It is not minor question, it is a question of dignity and self respect of the country. The three principles - Swadeshi, self-reliance and self-employment laid down by our founding fathers like Gandhiji are no more there. I would like to ask the House and Shri Mathu Saheb a senior member, not be a mute witness. The way the country is retracting from its avowed path of development.

[English]

It will reduce to another Latin American country.

[Translation]

We don't know whether we would be able to stop it or not. Because, it is being done and it will be done. The obvious result of the present economic policy of the Government of India would be that we will be losing our economic freedom. I have no doubt about it. The intellectuals and eminent statesmen of the world have been warning India not to come in the grip of International Monetary Fund, World Bank and GATT. India will be ruined on this account, they say.

Therefore, we should try to make efforts to save this country from being destroyed and ruined. I have heard that the executive Magistrate reached the newspapers' offices of Indian Express and Ajit at about midnight and asked them to show as to what was being published in those newspapers. He saw the matter and threw it away. In June, 1975 Emergency was declared in India and dictatorship was brought. It was approved by this House. I was detained in Ambala Jail and Shri George Fernandes was then working day and night at the risk of his life and about one and a half lakh people were locked in various jails of India. We demanded to withdraw emergency. People succeeded in 1977 in forcing the Government to withdraw it. In the same way restrictions were imposed on the newspapers like Indian Express. The freedom of press was under attack. Elections were not held in Punjab: This is the beginning of the inviting the World Bank, GATT, IMF and other multinational Corporation in the country. Therefore, it is our foremost duty as Members of Parliament that we should rise above party politics and work for the integrity, dignity, prestige and self-reliance of this country and this for generation of employment opportunities. In this way we will be able to save our country. We do not have any personal grudge against Congress M.Ps. We are fighting for policy and ideology. We must fight for our ideology. Parliament is a place where clash between different ideologies take place and it always yields good result. I would like to submit to Shri Murlidhar Deora - that their election-manifesto is illusionary one and I do not want to read it out as you have not fulfilled the promises made by you at the time of elections to the tenth Lok Sabha. You have worked against your election manifesto. That is the reason it should now be thrown into the waste paper basket as it has now got no significance. I am submitting... (Interruptions)

[English]

SHRI SOMNATH CHATTERJEE: They are very upset by selling their own manifesto. It is very interesting ... (Interruptions)

[*Translation*]

SHRI RABI RAY: Mr. Deputy Speaker, Sir, I am submitting something in regard to the Address by the President ... (*Interruptions*)

SHRI SOMNATH CHATTERJEE: The election manifesto should be thrown into waste paper basket.

[*Translation*]

SHRI RABI RAY: While expressing my views on President's Address it comes into my mind and it may also come to the mind of many other M.P.'s that we should not allow this Government to function in a situation when economic dependence is becoming inevitable. What is our duty? Our first duty is to pull down this Government because this Government will one day destroy the country. I would like to submit that all the members have read the Constitution and they have full faith in it so, it is, therefore, their sacred duty to bring down this Government, on the motion of Thanks to the President's Address. I request the members of the other side also to help bring down this Government as they would also not like to become our country economically dependent. This is all coming before the whole country. Mr. Deputy Speaker, Sir, in the end, through you, I would like to request Congress M.Ps to rise above party politics and think as to whether they should not bring down the Government on the Motion of Thanks to the President's Address by pressing the Red Button. I would like to assert it once again.....

SHRI MURLI DEORA (South Bombay): You ask the people belonging to your own party.

SHRI RABI RAY: Whatever I am submitting, I am submitting on behalf of my own party. I would conclude after putting forth one more point.

[*English*]

SHRI OSCAR FERNANDES (Udipi) |

request the honorable member to yield for a minute. You are a very senior member and you can guide us by coming out with some concrete proposals so that we can be helped by them. (*Interruptions*)

[*Translation*]

SHRI RABI RAY: I would like Shri Oscar Fernandes to pay attention to the last proposal I am just going to make. Mahatma Gandhi had struggled hard for the independence of this country. He fought for economic independence throughout his life. I give you an example. It does not relate to our country. After unification of East Germany and West Germany, a new museum has been established in that country and a hall has been devoted to the memories of Gandhi in that museum.

18.00 hrs.

[*English*]

The entrance leading to the room housing the Mahatma has a quote from Albert Einstein:

"Generations will succeed and hardly believe that such a man of flesh and blood walked the earth."

A larger than life size portrait of Gandhiji greets the visitor with one of his famous statements quoted;

"Satyagraha is a weapon which functions quietly and to all appearances slowly. In reality there is no other weapon which performs as directly and swiftly".;

Pointing out that Lech Walesa in Poland used similar means to score freedom from the communist regime for fellow citizens, the museum authorities suggest that Gandhiji's gift of non-violent resistance must be modified by freedom fighters in different countries to suit the norms of their own dictatorial regimes.

"Non-violent resistance as a political force is still young. Its possibilities not yet well enough known and is thus seldom an inclination to the masses and seldom encouraged by the media", says the inscription alongside Gandhiji's portrait.

Yet, it goes on to say that non-violence is an ever-increasing force against the power of dictatorships, the armaments race and the immobility of bureaucrats. A most powerful, effective force which can be mobilised against every form of violence.

The section on Gandhiji gives the people brief glimpses of his non-violent resistance against the British through photographs, including some of the most famous scenes of the Mahatma's life like his meeting with the Manchester textile workers, his address to the British House of Commons, his call for use of Swadeshi goods and the burning of all British goods, the Salt March, the Quit India call in 1942 etc.

[Translation]

Lastly, I am reading out so that this House and the whole nation should get inspiration from it. This Government is taking the country towards slavery. This country is being subjected to economic and political slavery. We must get inspiration from Gandhiji and we shall defeat the Government in the House at the earliest moment. This is our determination.

[English]

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow at 11 A.M.

18.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 4, 1992/ Phalguna 14, 1913 (Saka)